

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                             | COUNSEL OF PETNR./APPEL            | PS/ LOWER COURT CASE                    | E-Filing No              |
|----|--------------------|------------------------------------------------------------------|------------------------------------|-----------------------------------------|--------------------------|
| 1  | D-BLAPL/22471/2026 | BISHAL PATRA @ BISAL PATRA@ BISHNU@ OMM<br>VS<br>STATE OF ODISHA | RAJENDRA NARAYAN ROUT<br>VS<br>VS  | BALIAPANDA /35 /2026<br>()<br>//        | AOR20220001558C202600148 |
| 2  | D-BLAPL/22479/2026 | HENSEN DHOBA<br>VS<br>STATE OF ODISHA                            | BASUDEV MISHRA<br>VS<br>VS         | MAIDALPUR /23 /2026<br>()<br>//         |                          |
| 3  | D-BLAPL/22480/2026 | BLESSON @ PINKU DIGAL<br>VS<br>STATE OF ODISHA                   | SUDHANSU SEKHAR DASH<br>VS<br>VS   | PHIRINGIA /13 /2026<br>()<br>//         |                          |
| 4  | D-BLAPL/22482/2026 | CHITRASEN JENA<br>VS<br>STATE OF ODISHA                          | SANJAY KUMAR PRADHAN<br>VS<br>VS   | KABISURYANAGAR /430 /2026<br>()<br>//   |                          |
| 5  | D-BLAPL/22483/2026 | SHREEKANTA KUMAR DIGAL<br>VS<br>STATE OF ODISHA                  | JUGALA KISHORE PANDA<br>VS<br>VS   | KANTAMAL /45 /2026<br>()<br>//          |                          |
| 6  | D-BLAPL/22487/2026 | BABUL BEHERA<br>VS<br>STATE OF ODISHA                            | DUSHMANTA SAHOO<br>VS<br>VS        | / /0<br>()<br>//                        |                          |
| 7  | D-BLAPL/22489/2026 | JETU @ JITU DAKUA<br>VS<br>STATE OF ODISHA                       | JUGALA KISHORE PANDA<br>VS<br>VS   | BUGUDA /602 /2024<br>()<br>//           |                          |
| 8  | D-BLAPL/22490/2026 | BABUL@BABULU@NIRMAL CHANDRA BEHERA<br>VS<br>STATE OF ODISHA      | ASUTOSH TRIPATHY<br>VS<br>VS       | BANARAPAL /335 /2026<br>()<br>//        | AOR20220001648C202600048 |
| 9  | D-BLAPL/22492/2026 | SANJIB TANI<br>VS<br>STATE OF ODISHA                             | PRASHANTA KUMARE NAYAK<br>VS<br>VS | / /<br>()<br>//                         | AOR20220001582C202600008 |
| 10 | D-BLAPL/22494/2026 | BIRA KAIBARTA<br>VS<br>STATE OF ODISHA                           | JNYANANANDA PANDA<br>VS<br>VS      | BHAWANIPATNA TOWN /81 /2026<br>()<br>// |                          |
| 11 | D-BLAPL/22495/2026 | THABIRA DHARUA<br>VS<br>STATE OF ODISHA                          | JUGALA KISHORE PANDA<br>VS<br>VS   | KHAPRAKHOL /144 /2026<br>()<br>//       |                          |

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| 12 | D-BLAPL/22499/2026 | CHAGALA @ SANTOSH AMANTA<br>VS<br>STATE OF ODISHA          | JUGALA KISHORE PANDA<br>VS       | TALCHER TOWN /6 /2026<br>()<br>//     |                          |
| 13 | D-BLAPL/22502/2026 | ISAK NAIK<br>VS<br>STATE OF ODISHA                         | ANIRUDHA DAS<br>VS               | MUDANPUR RAMPUR /18 /2026<br>()<br>// |                          |
| 14 | D-BLAPL/22506/2026 | KABITA HARIJAN<br>VS<br>STATE OF ODISHA                    | UMAKANTA BARIK<br>VS             | UMERKOTE /244 /2026<br>()<br>//       |                          |
| 15 | D-BLAPL/22508/2026 | SUNITA BEHERA @ BEHRA @ KANDULUNA<br>VS<br>STATE OF ODISHA | NIRAJ KUMAR SETHI<br>VS          | HATIBARI /9 /2025<br>()<br>//         |                          |
| 16 | D-BLAPL/22512/2026 | SUSHANTA KUMAR SAHOO @ CHIAN<br>VS<br>STATE OF ODISHA      | BIBHUTI RANJAN MOHANTY<br>VS     | NAYAPALLI P.S. /242 /2026<br>()<br>// |                          |
| 17 | D-BLAPL/22514/2026 | GANESH NATH<br>VS<br>STATE OF ODISHA                       | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>()<br>//                        | AOD20260000401C202600009 |
| 18 | D-BLAPL/22517/2026 | MANTU NAIK<br>VS<br>STATE OF ODISHA                        | PARTHA SARATHI DAS<br>VS         | BAMBARI /122 /2023<br>()<br>//        | AOD20240000364C202600185 |
| 19 | D-BLAPL/22518/2026 | NIKHIL ADABARIA<br>VS<br>STATE OF ODISHA                   | PRATYUSHA NAIDU<br>VS            | SONEPUR /117 /2026<br>()<br>//        |                          |
| 20 | D-BLAPL/22519/2026 | SIBARAM MALLICK<br>VS<br>STATE OF ODISHA                   | MRITUNJAY BANERJEE<br>VS         | PIPLI /346 /2026<br>()<br>//          |                          |
| 21 | D-BLAPL/22520/2026 | PRASANTA @ PRASHANTA KUMAR SAHU<br>VS<br>STATE OF ODISHA   | KULDEEP MOHANTY<br>VS            | PHIRINGIA /16 /2026<br>()<br>//       | AOD20240000012C202600237 |
| 22 | D-BLAPL/22523/2026 | AKASH NAGA<br>VS<br>STATE OF ODISHA                        | SANGRAM KESHARI ROUT<br>VS       | BOUDH /26 /2026<br>()<br>//           |                          |
| 23 | D-BLAPL/22531/2026 | CHANDAN DALEI                                              | AMITAV TRIPATHY                  | NAYAGARH SADAR /81 /2026              |                          |

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|----|--------------------|------------------------------------|-------------------------|--------------------------------|--------------------------|
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 24 | D-BLAPL/22533/2026 | KUNCHUMATI DIGAL @ KUCHUMATI DIGAL | AMITAV TRIPATHY         | PHIRINGIA /23 /2026            |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 25 | D-BLAPL/22534/2026 | KUMARI DIGAL                       | AMITAV TRIPATHY         | PHIRINGIA /23 /2026            |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 26 | D-BLAPL/22535/2026 | ANANTA DIGAL                       | AMITAV TRIPATHY         | PHIRINGIA /23 /2026            |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 27 | D-BLAPL/22538/2026 | NARESH BISOI                       | AMITAV TRIPATHY         | ODAGAON /123 /2026             |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 28 | D-BLAPL/22539/2026 | BASANTA SARAF                      | PANCHANAN PANIGRAHI     | BISSAMCUTTACK /55 /2026        | AOD2025000009C202600086  |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 29 | D-BLAPL/22540/2026 | KURESHU NAYAK @ GAMANGA            | SAUBHAGYA KETAN NAYAK   | JARADA /61 /2024               | AOR20220001207C202600057 |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 30 | D-BLAPL/22542/2026 | ASHISH REDDY                       | MANORANJAN DAS          | KHARABEL NAGAR P.S. /355 /2026 | AOR20220000053C202600056 |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 31 | D-BLAPL/22543/2026 | BASANTA SARAF                      | PANCHANAN PANIGRAHI     | BISSAMCUTTACK /1 /2026         | AOD2025000009C202600085  |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 32 | D-BLAPL/22547/2026 | SANDIP KUMAR PRAJAPATI             | MAHES DAS               | BALLIGUDA /143 /2026           |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 33 | D-BLAPL/22549/2026 | JIBESH PANDA                       | SUSHANTA KUMAR JOSHI    | KHAPRAKHOL /144 /2026          |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |
|    |                    | STATE OF ODISHA                    |                         | //                             |                          |
| 34 | D-BLAPL/22550/2026 | GUPTESWAR NAIK                     | SAROJ KUMAR PADHY       | DORAGUDA PS /32 /2026          |                          |
|    |                    | VS                                 | VS                      | ()                             |                          |

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|----|--------------------|--------------------------------------------------------------|----------------------------|-----------------------------------------|--------------------------|
| 35 | D-BLAPL/22552/2026 | STATE OF ODISHA<br>BHARAT KULUSIKA @ KULESIKA<br>VS          | SAROJ KUMAR PADHY<br>VS    | //<br>BISSAMCUTTACK /16 /2026<br>()     |                          |
| 36 | D-BLAPL/22555/2026 | STATE OF ODISHA<br>SOMA BHAGAT<br>VS                         | MAHES DAS<br>VS            | //<br>/ /0<br>()                        |                          |
| 37 | D-BLAPL/22562/2026 | STATE OF ODISHA<br>DHIREN KUMAR BEHERA @ TUKUNA<br>VS        | JANMEJAYA KATIKIA<br>VS    | //<br>KABISURYANAGAR /20 /2018<br>()    |                          |
| 38 | D-BLAPL/22566/2026 | STATE OF ODISHA<br>SOURABHA @ SOURAV GHOSAL<br>VS            | SK. ZAFARULLA<br>VS        | //<br>/ /0<br>()                        |                          |
| 39 | D-BLAPL/22568/2026 | STATE OF ODISHA<br>PRAVHAKAR @ PRAVAKAR PARIDA @ PINTU<br>VS | BIKASH KARNA<br>VS         | //<br>BOUDH /364 /2025<br>()            |                          |
| 40 | D-BLAPL/22570/2026 | STATE OF ODISHA<br>AYUSH DAS @ MukTIKANTA PAKALA<br>VS       | NITYANANDA MOHAPATRA<br>VS | //<br>DHARMASALA /173 /2026<br>()       |                          |
| 41 | D-BLAPL/22574/2026 | STATE OF ODISHA<br>BATAKRISHAN @ BATAKRUSHNA SAHOO<br>VS     | SK. ZAFARULLA<br>VS        | //<br>/ /0<br>()                        |                          |
| 42 | D-BLAPL/22580/2026 | STATE OF ODISHA<br>OMM MOHARANA<br>VS                        | SEEWA RANJAN MALLICK<br>VS | //<br>ATHGARH /224 /2026<br>()          |                          |
| 43 | D-BLAPL/22586/2026 | STATE OF ODISHA<br>MD. SALIM<br>VS                           | PARTHA SARATHI DAS<br>VS   | //<br>CHAMPUA /169 /2026<br>()          | AOD20240000364C202600186 |
| 44 | D-BLAPL/22590/2026 | STATE OF ODISHA<br>KARTIK BAG @ KARTIKA BAG<br>VS            | SURYAKANTA DWIBEDI<br>VS   | //<br>KHAPRAKHOL /146 /2026<br>()       |                          |
| 45 | D-BLAPL/22593/2026 | STATE OF ODISHA<br>ANAND GHANSODIYA<br>VS<br>STATE OF ODISHA | SURYAKANTA DWIBEDI<br>VS   | //<br>TUMUDIBANDHA /9 /2026<br>()<br>// |                          |

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|----|--------------------|-----------------------------------------------------------|------------------------------|-------------------------------------------------------------------|--------------------------|
| 46 | D-BLAPL/22595/2026 | SANU @ RUDRA NARAYAN BEHERA<br>VS<br>STATE OF ODISHA      | ARUPA NANDA DAS<br>VS        | DHENKANAL SADAR /263 /2026<br>()<br>//                            |                          |
| 47 | D-BLAPL/22599/2026 | JUDHISTIRA SAHOO<br>VS<br>STATE OF ODISHA                 | BIBHUTI BHUSAN SWAIN<br>VS   | KANIHA /319 /2021<br>()<br>//                                     |                          |
| 48 | D-BLAPL/22604/2026 | SUMITRA DIN<br>VS<br>STATE OF ODISHA                      | MANORANJAN PADHY<br>VS       | MACHHKUND /133 /2023<br>()<br>//                                  | AOD20220003086C202600081 |
| 49 | D-BLAPL/22609/2026 | NARMADA DIGAL<br>VS<br>STATE OF ODISHA                    | AMULYA RATNA PANDA<br>VS     | PHIRINGIA /23 /2026<br>()<br>//                                   |                          |
| 50 | D-BLAPL/22615/2026 | GOPAL NAHAK<br>VS<br>STATE OF ODISHA(VIG.)                | RAJENDRA NARAYAN ROUT<br>VS  | VIGILANCE PS (BERHAMPUR) /4 /2026<br>()<br>//                     | AOR20220001558C202600149 |
| 51 | D-BLAPL/22616/2026 | DHIRENDRA NAYAK<br>VS<br>STATE OF ODISHA                  | SATYA NARAYAN MISHRA<br>VS   | NAIKANI-DIHI /141 /2026<br>()<br>//                               | AOR20220001615C202600120 |
| 52 | D-BLAPL/22619/2026 | DUSHASHAN BHOI @ DHUSA @ DEEPIKA<br>VS<br>STATE OF ODISHA | TOFAN KUMAR SAHOO<br>VS      | CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /12 /2026<br>()<br>// |                          |
| 53 | D-BLAPL/22620/2026 | TRILOCHAN BANCHHOR @ TRINATH<br>VS<br>STATE OF ODISHA     | AMITAV TRIPATHY<br>VS        | JHARBANDH /42 /2026<br>()<br>//                                   |                          |
| 54 | D-BLAPL/22623/2026 | SK. MOJAHID @ MUNNU<br>VS<br>STATE OF ODISHA              | SATYA NARAYAN MISHRA 4<br>VS | G.R.P.S. /161 /2026<br>()<br>//                                   | AOR20220001615C202600122 |
| 55 | D-BLAPL/22624/2026 | SEIKH FIROZ @ SONU<br>VS<br>STATE OF ODISHA               | SURENDRA MOHANTY<br>VS       | BAREIPALI /195 /2025<br>()<br>//                                  | AOR20220001301C202600023 |
| 56 | D-BLAPL/22625/2026 | LOKESH DHANGADAMAJHI @ CHANDAN<br>VS<br>STATE OF ODISHA   | SATYA NARAYAN MISHRA 4<br>VS | BHAWANIPATNA TOWN /232 /2026<br>()<br>//                          | AOR20220001615C202600121 |
| 57 | D-BLAPL/22629/2026 | BHAJA BANCHHOR                                            | AMITAV TRIPATHY              | JHARBANDH /42 /2026                                               |                          |

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|----|--------------------|---------------------------------------|---------------------------|----------------------------|-------------|
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 58 | D-BLAPL/22631/2026 | ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA | BISWORANJAN SWAIN         | BANARAPAL /231 /2023       |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 59 | D-BLAPL/22633/2026 | SUBASH KELA @ PRADHAN                 | LOKANATH NAIK             | CHOUDWAR /588 /2024        |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 60 | D-BLAPL/22637/2026 | KUNA NAYAK                            | ANUPAM DASH               | PURUSHOTTAMPUR /167 /2026  |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 61 | D-BLAPL/22638/2026 | SRIKAR BEHERA                         | AMIT KUMAR NATH           | DUNGURIPALI /164 /2026     |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 62 | D-BLAPL/22639/2026 | MUNA BARLA @ NABIN                    | DHIRENDRA KUMAR MOHAPATRA | RAGHUNATHPALI /133 /2018   |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 63 | D-BLAPL/22640/2026 | RAKESH SAHU                           | SRITAM KUMAR NAYAK        | GAISILET /269 /2025        |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 64 | D-BLAPL/22642/2026 | AJAY SINGH CHITTAUDIYA @ AJAY SINGH   | DHIRENDRA KUMAR MOHAPATRA | BONAI /93 /2026            |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 65 | D-BLAPL/22644/2026 | RANJAN KUMAR JENA                     | DEEPAK RANJAN PARIDA      | KUDANAGARI /134 /2026      |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 66 | D-BLAPL/22646/2026 | DEEPAK KUMAR BEHERA                   | AKSHAYA KUMAR SAHOO       | REAMAL /184 /2025          |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 67 | D-BLAPL/22647/2026 | HARI HANTAL                           | MANGU NANDY               | / /0                       |             |
|    |                    | VS                                    | VS                        | ()                         |             |
|    |                    | STATE OF ODISHA                       |                           | //                         |             |
| 68 | D-BLAPL/22649/2026 | SAHADEB PANDA                         | ANAND PRAKASH DAS         | LAXMISAGAR P.S. /511 /2026 |             |
|    |                    | VS                                    | VS                        | ()                         |             |

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|----|--------------------|----------------------------------------------------------------------------------------------------|------------------------------------------|-------------------------------------------------------------------------|--------------------------|
| 69 | D-BLAPL/22651/2026 | STATE OF ODISHA<br>RAJA SAGARIA<br>VS                                                              | MANGU NANDY<br>VS                        | //<br>MALKANGIRI /455 /2025<br>()                                       |                          |
| 70 | D-BLAPL/22652/2026 | STATE OF ODISHA<br>RAJA SAGARIA<br>VS                                                              | MANGU NANDY<br>VS                        | //<br>MALKANGIRI /19 /2025<br>()                                        |                          |
| 71 | D-BLAPL/22653/2026 | STATE OF ODISHA<br>BRAHMADUTTA @ DIPU MOHANTY<br>VS                                                | ACHYUTANANDA PATTANAIAK<br>VS            | //<br>CYBER CRIME AND ECONOMIC OFFENCES, AOR20240026586C202600218<br>() |                          |
| 72 | D-BLAPL/22654/2026 | STATE OF ODISHA<br>BISWANATH MADKAMI<br>VS                                                         | MANGU NANDY<br>VS                        | //<br>/ /0<br>()                                                        |                          |
| 73 | D-BLAPL/22657/2026 | STATE OF ODISHA<br>RAJA SAGARIA<br>VS                                                              | MANGU NANDY<br>VS                        | //<br>MALKANGIRI /170 /2025<br>()                                       |                          |
| 74 | D-BLAPL/22658/2026 | STATE OF ODISHA<br>SURYAKANTA NAYAK @ RAHUL<br>VS                                                  | DIGAMBARA MISHRA<br>VS                   | //<br>TIRTOL /152 /2026<br>()                                           |                          |
| 75 | D-BLAPL/22659/2026 | STATE OF ODISHA<br>GOUTAM BISWAS<br>VS                                                             | MANGU NANDY<br>VS                        | //<br>MOTU /17 /2024<br>()                                              |                          |
| 76 | D-BLAPL/22661/2026 | STATE OF ODISHA<br>ATALA BIHARI SETHI<br>VS                                                        | PURNA CHANDRA MOHARANA<br>VS             | //<br>JAKHAPURA /171 /2025<br>()                                        |                          |
| 77 | D-CMAPL/34185/2026 | STATE OF ODISHA<br>SARAT CHANDRA KHUNTIA<br>VS                                                     | AKSHAYA KUMAR JENA<br>VS                 | //<br>//<br>()                                                          |                          |
| 78 | D-CMP/34077/2026   | THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT,<br>MANORAMA SAHOO<br>VS | BHUBANESWAR<br>SOURAV SUMAN BHUYAN<br>VS | //<br>//<br>()                                                          |                          |
| 79 | D-CMP/34080/2026   | DHIRAJ KUMAR SAHOO<br>SARITA PANI<br>VS<br>JAGAT JIVAN PANI                                        | RAJEET ROY<br>VS                         | //<br>//<br>()                                                          | AOR20220001462C202600083 |

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|----|-----------------------------------|---------------------------------------------------------------------------------------|----------------------------|-----------------------------------------------------------------|--------------------------|
| 80 | D-CMP/34093/2026                  | LAXMI NARAYAN NAYAK<br>VS<br>CHANDRA SEKHAR NAYAK                                     | SANJAY KUMAR PRADHAN<br>VS | //<br>0<br>//                                                   |                          |
| 81 | D-CMP/34122/2026                  | ANANNYA ANUSUYA NAIK<br>VS<br>INDRAJIT NATH                                           | RANJAN KUMAR ROUT<br>VS    | //<br>0<br>//                                                   | AOR20260000273C202600013 |
| 82 | D-CMP/34147/2026                  | SATYANARAYAN PARIDA<br>VS<br>BHABANI SANKAR PARIDA                                    | RANJAN KUMAR ROUT<br>VS    | //<br>0<br>//                                                   | AOR20260000273C202600014 |
| 83 | D-CMP/34149/2026                  | BENSAN MULTI-PROJECTS PVT.LTD.<br>VS<br>RNG INFRASTRUCTURE PVT. LTD.                  | RANJAN KUMAR ROUT<br>VS    | //<br>0<br>//                                                   | AOR20260000273C202600015 |
| 84 | D-CMP/34177/2026                  | SULOCHANA DEVI<br>VS<br>AGNIMITRA SEN                                                 | SASMITA NAYAK<br>VS        | //<br>0<br>//                                                   | AOD20240000845C202600001 |
| 85 | D-CMP/34186/2026<br>CMP/1227/2026 | BAIKUNTHA BARIK<br>VS<br>DHARANIDHAR DAS                                              | MD. GOLAM MADANI<br>VS     | //<br>CIVIL JUDGE (SD), BASUDEVPUR(Bhadrak )<br>CS/0000013/2024 |                          |
| 86 | D-CMP/34211/2026                  | GANESWAR SAHU<br>VS<br>M/S. CAPITAL GOLDEN RESIDENTIAL AND DEVELOPERS PVT. LTD., BBSR | UMA CHARAN MISHRA<br>VS    | //<br>0<br>//                                                   |                          |
| 87 | D-CMP/34263/2026                  | USHARANI DAS @ USHARANI DASH<br>VS<br>PABITRA OJHA                                    | RAJKISHORE SWAIN<br>VS     | //<br>0<br>//                                                   |                          |
| 88 | D-CMP/34270/2026                  | SATYAPRAKASH BEHURIA<br>VS<br>SNEHALATA BEHURIA                                       | MAHESWAR MOHANTY<br>VS     | //<br>0<br>//                                                   |                          |
| 89 | D-CMP/34275/2026                  | NADIA GAHIR<br>VS<br>GAYATRI GAHIR                                                    | DEBABRATA DASH<br>VS       | //<br>0<br>//                                                   |                          |
| 90 | D-CMP/34288/2026                  | GOURIMANI NAYAK<br>VS<br>GANGADHARA NAYAK                                             | MAHESWAR MOHANTY<br>VS     | //<br>0<br>//                                                   |                          |
| 91 | D-CMP/34317/2026                  | JAGANNATH BEHERA                                                                      | RAMA CHANDRA RATH          | //                                                              |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                           | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | D. SAKAMBARI BEHERA                                                            |                         | //                   |                          |
| 92  | D-CMP/34318/2026   | SUDHAKAR NAYAK                                                                 | ANAND CHANDRA SWAIN     | //                   | AOD20250001111C202600005 |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                |                         | //                   |                          |
| 93  | D-CMP/34337/2026   | MIR ABDUL DAYAN                                                                | SOURAV SUMAN BHUYAN     | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | SK. ABDUL BARI                                                                 |                         | //                   |                          |
| 94  | D-CMP/34346/2026   | RANJIT KUMAR ROUT                                                              | BUDHIRAM DAS            | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | KHAGESWAR MOHANTY                                                              |                         | //                   |                          |
| 95  | D-CMP/34370/2026   | NEELAM ALIAS NILAM KUMAR SWAIN                                                 | Soubhagya Swain         | //                   | AOR20220001296C202600106 |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | TRIVENI EARTHMOVERS PVT LTD                                                    |                         | //                   |                          |
| 96  | D-CMP/34371/2026   | KESHAB CHANDRA BARIK ALIAS KESHABA BARIK KULDEEP MOHANTY                       |                         | //                   | AOD20240000012C202600240 |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | BIRANCHI MOHAKUD                                                               |                         | //                   |                          |
| 97  | D-CONTC/34060/2026 | PRATIMA MISHRA                                                                 | ADV.                    | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | SUBHA SARMA, IAS                                                               |                         | //                   |                          |
| 98  | D-CONTC/34071/2026 | MANOHAR BARIHA                                                                 | ADV.                    | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | ASHOK KUMAR BEHERA, OAS (SS)                                                   |                         | //                   |                          |
| 99  | D-CONTC/34081/2026 | PRAGATI MISHRA                                                                 | ADV.                    | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | SATYABRATA ROUT, I.A.S                                                         |                         | //                   |                          |
| 100 | D-CONTC/34089/2026 | SUSIL KUMAR SAHOO                                                              | ADV.                    | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | SACHIDANANDA NAYAK, OAS                                                        |                         | //                   |                          |
| 101 | D-CONTC/34096/2026 | GANNI SANTOSH @ G.SANTOSH                                                      | ADV.                    | //                   |                          |
|     |                    | VS                                                                             | VS                      | 0                    |                          |
|     |                    | DIBYA JYOTI PARIDA, CHAIRMAN-CUM- COLLECTOR, , DIST. SELECTION COMMITTEE, PURI |                         | //                   |                          |
| 102 | D-CONTC/34097/2026 | PRASANTA KUMAR PALLEI                                                          | ADV.                    | //                   |                          |
|     | CONTC/4552/2026    | VS                                                                             | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                                                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|----------------------|-------------|
| 103 | D-CONTC/34105/2026                    | AKHILESH KUMAR SINGH, IPS<br>KARUNAKAR PAIKRAY<br>VS<br>USHA PADHEE, IAS                                                                               | ADV.<br>VS              | //<br>//<br>0<br>//  |             |
| 104 | D-CONTC/34106/2026<br>CONTC/4553/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                                   | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 105 | D-CONTC/34107/2026<br>CONTC/4508/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>COMMISSIONER CUM SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR             | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 106 | D-CONTC/34108/2026<br>CONTC/4517/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>SUPERINTENDENT OF POLICE, SONEPUR                                                           | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 107 | D-CONTC/34109/2026<br>CONTC/4509/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR                       | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 108 | D-CONTC/34110/2026<br>CONTC/4519/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY ,HOME DEPARTMENT , ODISHA SECRETARIAT ,BBSR, KHURDA                     | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 109 | D-CONTC/34111/2026<br>CONTC/4544/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>D.G. AND I.G OF POLICE, ODISHA STATE HEADQUARTER, BUXI BAZAAR CUTTACK                       | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 110 | D-CONTC/34112/2026<br>CONTC/4504/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA, BHUBANESWAR | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 111 | D-CONTC/34113/2026<br>CONTC/4535/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                                             | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 112 | D-CONTC/34114/2026<br>CONTC/4539/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR                              | CUTTACK<br>VS           | //<br>0<br>//        |             |
| 113 | D-CONTC/34115/2026<br>CONTC/4533/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR                       | CUTTACK<br>VS           | //<br>0<br>//        |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|------------------------------------------------------------------------------|-------------------------|----------------------|-------------|
| 114 | D-CONTC/34116/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4512/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | REVENUE DIVISIONAL COMMISSIONER, NORTHERN DIVISION, ODISHA, SAMBALPUR        |                         | //                   |             |
| 115 | D-CONTC/34117/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4511/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | A.C.S. CUM PRINCIPAL SECRETARY, HOME DEPT., ODISHA SECRETARIAT, BHUBANESWAR/ |                         |                      |             |
| 116 | D-CONTC/34119/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4506/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | R.D.C. SAMBALPUR                                                             |                         | //                   |             |
| 117 | D-CONTC/34120/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4521/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR                                |                         | //                   |             |
| 118 | D-CONTC/34121/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4522/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR.                               |                         | //                   |             |
| 119 | D-CONTC/34123/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4513/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | DIRECTOR GENERAL OF POLICE, CUTTACK                                          |                         | //                   |             |
| 120 | D-CONTC/34124/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4542/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | DIG OF POLICE(PERSONNEL), CUTTACK                                            |                         | //                   |             |
| 121 | D-CONTC/34125/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4534/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | SECRETARY, BOARD OF REVENUE, ODISHA, CUTTACK                                 |                         | //                   |             |
| 122 | D-CONTC/34126/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4518/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | PRINCIPAL SECRETARY, REVENUE DEPT., ODISHA SECRETARIAT, BHUBANESWAR          |                         | //                   |             |
| 123 | D-CONTC/34127/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4532/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                    |                         | //                   |             |
| 124 | D-CONTC/34128/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4505/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                              |                         | //                   |             |
| 125 | D-CONTC/34129/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|------------------------------------------------------------------------------|-------------------------|----------------------|-------------|
|     | CONTC/4529/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA , BHUBANESWAR                   |                         | //                   |             |
| 126 | D-CONTC/34130/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4520/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.I.G.OF POLICE, (NORTHERN RANGE), SAMBALPUR                                 |                         | //                   |             |
| 127 | D-CONTC/34131/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4548/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.G AND I.G OF POLICE, ODISHA, CUTTACK                                       |                         | //                   |             |
| 128 | D-CONTC/34132/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4514/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | DIRECTOR GENERAL OF POLICE, ODISHA                                           |                         | //                   |             |
| 129 | D-CONTC/34133/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4527/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | PRINCIPAL SECRETARY , HOME DEPARTMENT , ODISHA , SECRETARIAT ,BBSR, KHURDA   |                         | //                   |             |
| 130 | D-CONTC/34134/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4526/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | CONSOLIDATION OFFICER, PURI                                                  |                         | //                   |             |
| 131 | D-CONTC/34135/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4546/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.I.G. OF POLICE, (NORTHERN RANGE), SAMBALPUR                                |                         | //                   |             |
| 132 | D-CONTC/34136/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4525/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | SECRETARY, REVENUE DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR               |                         | //                   |             |
| 133 | D-CONTC/34137/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4540/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR |                         |                      |             |
| 134 | D-CONTC/34138/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4516/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                              |                         | //                   |             |
| 135 | D-CONTC/34139/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK                             |                         | //                   |             |
|     | CONTC/4515/2026    | VS                                                                           | VS                      | 0                    |             |
|     |                    | D.I.G.OF POLICE, (NORTHERN RANGE), SAMBALPUR                                 |                         | //                   |             |
| 136 | D-CONTC/34140/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                            |                         | //                   |             |
|     | CONTC/4510/2026    | VS                                                                           | VS                      | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                                                         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|---------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------|----------------------|-------------|
| 137 | D-CONTC/34141/2026<br>CONTC/4524/2026 | D.G AND I.G.OF POLICE, FIRE SERVICES, ODISHA, CUTTACK<br>REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>IG OF POLICE TRAINING,BPSPA,BHUBANESWAR  | <del>ADVK</del><br>VS   | //<br>//<br>0<br>//  |             |
| 138 | D-CONTC/34142/2026<br>CONTC/4531/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA , BHUBANESWAR                                        | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 139 | D-CONTC/34143/2026<br>CONTC/4523/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK<br>VS<br>DG AND IG OF POLICE, ODISHA, CUTTACK                                                               | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 140 | D-CONTC/34144/2026<br>CONTC/4547/2026 | REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK<br>VS<br>PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA SECRETARIAT, BHUBANESWAR         | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 141 | D-CONTC/34145/2026<br>CONTC/4507/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>COMMISSIONER-CUM-SECRETARY, HOME DEPARTMENT, ODISHA, BHUBANESWAR                                  | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 142 | D-CONTC/34146/2026<br>CONTC/4528/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK<br>VS<br>COMMISSIONER CUM SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA SECRETARIAT, BHUBANESWAR | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 143 | D-CONTC/34155/2026<br>CONTC/4545/2026 | REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK<br>VS<br>SECRETARY, REVENUE DEPT., ODISHA SECRETARIAT, BHUBANESWAR                                           | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 144 | D-CONTC/34156/2026<br>CONTC/4536/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>ADDITIONAL D.G. OF POLICE, CUTTACK                                                                | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 145 | D-CONTC/34158/2026<br>CONTC/4550/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>SECRETARY,HOME DEPARTMENT,ODISHA SECRETARIAT,BHUBANESWAR                                          | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 146 | D-CONTC/34159/2026<br>CONTC/4530/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR                             | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |
| 147 | D-CONTC/34162/2026<br>CONTC/4551/2026 | REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK<br>VS<br>DIRECTOR, CONSOLIDATION, BOARD OF REVENUE, CUTTACK 2                                                | <del>ADVK</del><br>VS   | //<br>0<br>//        |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                                     | COUNSEL OF PETNR./APPEL              | PS/ LOWER COURT CASE | E-Filing No              |
|-----|---------------------------------------|------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------|----------------------|--------------------------|
| 148 | D-CONTC/34163/2026                    | RAJ KUMAR CHHOTRAY<br>VS<br>VIJAY KUMAR,SR. COMMANDANT, CISF UNIT, RSP, ROURKELA, SUNDARGARH                                             | SONITA BISWAL<br>VS<br>CUTTACK       | //<br>0<br>//        |                          |
| 149 | D-CONTC/34165/2026<br>CONTC/4543/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>DIRECTOR GENERAL OF POLICE, HOME GUARDS AND FIRE SERVICES, ODISHA , CUTTACK// | ADV.<br>VS<br>CUTTACK                | //<br>0<br>//        |                          |
| 150 | D-CONTC/34166/2026<br>CONTC/4537/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>PRINCIPAL SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR         | ADV.<br>VS<br>CUTTACK                | //<br>0<br>//        |                          |
| 151 | D-CONTC/34167/2026<br>CONTC/4541/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>TAHASILDAR, NIALI, CUTTACK                                                    | ADV.<br>VS<br>CUTTACK                | //<br>0<br>//        |                          |
| 152 | D-CONTC/34170/2026<br>CONTC/4538/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK<br>VS<br>COMMISSIONER CUM SECRETARY, HOME DEPARTMENT, ODISHA SECRETARIAT, BHUBANESWAR  | ADV.<br>VS<br>CUTTACK                | //<br>0<br>//        |                          |
| 153 | D-CONTC/34171/2026                    | PITABAS FARAK<br>VS<br>SAROJINI JENA, DY. REGISTRAR OF CO OPERATIVE SOCIETIES, PURI                                                      | ADV.<br>VS<br>CUTTACK                | //<br>0<br>//        |                          |
| 154 | D-CONTC/34174/2026                    | NIROD KUMAR SETHY<br>VS<br>SHUBHA SARMA, IAS                                                                                             | HARIPAD MOHANTY<br>VS<br>CUTTACK     | //<br>0<br>//        |                          |
| 155 | D-CONTC/34176/2026                    | AJAYA KUMAR MANGARAJ<br>VS<br>MRYUTUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR                                                              | RANJAN KUMAR NAYAK<br>VS<br>CUTTACK  | //<br>0<br>//        |                          |
| 156 | D-CONTC/34195/2026                    | MINATI DAS<br>VS<br>BARSHA PARIDA, TAHASILDAR, REMUNA                                                                                    | ARUN KUMAR BEHERA<br>VS<br>CUTTACK   | //<br>0<br>//        | AOR20220003422C202600096 |
| 157 | D-CONTC/34201/2026                    | MAHESWAR MALLIK<br>VS<br>GOPAL KRISHNA RAUTARAY, OAS, TAHASILDAR, SORADA                                                                 | SUSANTA KUMAR LENKA<br>VS<br>CUTTACK | //<br>0<br>//        | AOR20220001299C202600050 |
| 158 | D-CONTC/34217/2026                    | JAGANNATH DEHURY<br>VS<br>MINARANI MANGAL, DISTRICT EDUCATION OFFICER, SUBARNAPUR                                                        | AMIT KUMAR SAA<br>VS<br>CUTTACK      | //<br>0<br>//        |                          |
| 159 | D-CONTC/34224/2026                    | SARASWATI MAHANAND<br>VS<br>TRILOCHAN NANDA                                                                                              | VS<br>CUTTACK                        | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                  | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | USHA PADHEE, IAS                                                                      |                         | //                   |                          |
| 160 | D-CONTC/34230/2026 | TRUCK OWNERS ASSOCIATION, RAYAGADA                                                    | JANMEJAYA KATIKIA       | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | ASHUTOSH KULKARNI, COLLECTOR AND DISTRICT MAGISTRATE, RAYAGADA                        |                         | //                   |                          |
| 161 | D-CONTC/34233/2026 | MURARI NARAYAN GUPTA                                                                  | ADV.                    | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | SUVENDU KUMAR SAHOO, TAHASILDAR, KEONJHAR                                             |                         | //                   |                          |
| 162 | D-CONTC/34243/2026 | REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK                                     |                         | //                   |                          |
|     | CONTC/4549/2026    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | SUPERINTENDENT OF POLICE, KHURDA                                                      |                         | //                   |                          |
| 163 | D-CONTC/34246/2026 | LAXMIPRIYA DAS                                                                        | ADV.                    | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | PRASANTA KUMAR SAMANTARAY, SUPERINTENDENT, COMMUNITY HEALTH CENTRE, CHARICHHAK,       |                         |                      |                          |
| 164 | D-CONTC/34254/2026 | RANGADHAR MOHANTA                                                                     | SOUGAT DASH             | //                   | AOD20250000298C202600001 |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | SAPAN KUMAR SAHU, TAHASILDAR, BARIPADA                                                |                         | //                   |                          |
| 165 | D-CONTC/34255/2026 | BIBUDHENDU PRADHAN                                                                    | HIMANSHU BHUSAN DASH    | //                   | AOD20240000698C202600020 |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.                   |                         | //                   |                          |
| 166 | D-CONTC/34256/2026 | RANGADHAR MOHANTA                                                                     | SOUGAT DASH             | //                   | AOD20250000298C202600002 |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | SAPAN KUMAR SAHU, TAHASILDAR, BARIPADA                                                |                         | //                   |                          |
| 167 | D-CONTC/34257/2026 | KESHAB CHANDRA LENKA                                                                  | ADV                     | //                   | AOR20220001600C202600195 |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | LAXMAN KUMAR MARANDI, SUPERINTENDING ENGINEER, BAITARANI IRRIGATION DIVISION, SALPADA |                         |                      |                          |
| 168 | D-CONTC/34265/2026 | AJAYA KUMAR PATTANAIK                                                                 | ADV.                    | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | PRITIPARNA MISHRA, OAS, TAHASILDAR, JATNI                                             |                         | //                   |                          |
| 169 | D-CONTC/34272/2026 | LAKSHMAN NAYAK                                                                        | ADV.                    | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |
|     |                    | SHUBHA SARMA, IAS                                                                     |                         | //                   |                          |
| 170 | D-CONTC/34278/2026 | LINGARAJ PATI                                                                         | ADV.                    | //                   |                          |
|     |                    | VS                                                                                    | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                                                 | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE          | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|-------------------------------|--------------------------|
| 171 | D-CONTC/34285/2026 | ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI<br>MANOJ KUMAR SETHY<br>VS<br>USHA PADHEE, IAS                     | ADV.<br>VS                 | //<br>0<br>//                 |                          |
| 172 | D-CONTC/34290/2026 | DAITARI SAHU @ DAITARI SAHOO<br>VS<br>SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.                                                        | ADV<br>VS                  | //<br>0<br>//                 | AOR20220001600C202600196 |
| 173 | D-CONTC/34298/2026 | BASANTA KUMAR BEHERA<br>VS<br>USHA PADHEE, IAS                                                                                                       | ADV.<br>VS                 | //<br>0<br>//                 |                          |
| 174 | D-CONTC/34310/2026 | PURUSOTTAM MAHANTA<br>VS<br>ASWATHY S., IAS                                                                                                          | ADV.<br>VS                 | //<br>0<br>//                 |                          |
| 175 | D-CONTC/34334/2026 | M/S. P. K. MINERALS (P) LTD., KEONJHAR<br>VS<br>SUPRAVA SUBHADARSINI NAYAK, MINING OFFICER (I/C)-CUM-COMPETENT AUTHORITY OF MINOR MINERALS, KEONJHAR | PRAVAT KUMAR MUDULI<br>VS  | //<br>0                       |                          |
| 176 | D-CONTC/34340/2026 | RAMA CHANDRA ROUT<br>VS<br>DR.NOONSAVATH THIRUMALA NAIK, I.A.S                                                                                       | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                 |                          |
| 177 | D-CONTC/34347/2026 | NIBEDITA SETHI<br>VS<br>SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHORDHA                                                                            | ADV.<br>VS                 | //<br>0<br>//                 |                          |
| 178 | D-CONTC/34350/2026 | BISHNU SAHU<br>VS<br>PRANITA DASH, SUB-COLLECTOR, BALIGUDA                                                                                           | SONITA BISWAL<br>VS        | //<br>0<br>//                 |                          |
| 179 | D-CONTC/34358/2026 | RASHMI REKHA SINGH<br>VS<br>DR.N.THIRUMALA NAIK, IAS                                                                                                 | ADV.<br>VS                 | //<br>0<br>//                 |                          |
| 180 | D-CONTC/34374/2026 | JANAKALYAN KHURDA PRAKALPA, MAYURBHANJADV.<br>VS<br>HEMANTA KANTA SAY, IAS                                                                           | VS                         | //<br>0<br>//                 |                          |
| 181 | D-CRLA/22505/2026  | NILUA@NILENDRA KUMAR SWAIN<br>VS<br>STATE OF ODISHA                                                                                                  | RAKESH KUMAR ROUTRAY<br>VS | SALIPUR /157 /2023<br>0<br>// |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|--------------------|-----------------------------------------------------|----------------------------------|----------------------------------------|--------------------------|
| 182 | D-CRLA/22626/2026  | DAITARI SAHU<br>VS<br>STATE OF ODISHA               | AMITAV TRIPATHY<br>VS            | KANTAMAL /102 /2021<br>()<br>//        |                          |
| 183 | D-CRLMA/22660/2026 | GHUNGROO MISHRA<br>VS<br>STATE OF ODISHA            | BEDA PRAKASH PANDA<br>VS         | BHARATPUR PS /378 /2025<br>()<br>//    |                          |
| 184 | D-CRLMC/22470/2026 | ATASHI RANJAN MAJHI @ BAPU<br>VS<br>STATE OF ODISHA | GURUPRASAD BEHERA<br>VS          | TANGI (KHURDA) /356 /2026<br>()<br>//  | AOR20220000925C202600053 |
| 185 | D-CRLMC/22493/2026 | PRAYAS KANTI SAMAL<br>VS<br>STATE OF ODISHA         | ASWINI PATNAIK<br>VS             | BHADRAK RURAL /307 /2016<br>()<br>//   |                          |
| 186 | D-CRLMC/22500/2026 | BIJAY KUMAR SAHOO<br>VS<br>STATE OF ODISHA          | SAPAN KUMAR LENKA<br>VS          | KANPUR /191 /2022<br>()<br>//          |                          |
| 187 | D-CRLMC/22507/2026 | MANORANJAN MOHAPATRA<br>VS<br>STATE OF ODISHA       | BIDYADHAR MANSING<br>VS          | KHANDAGIRI P.S. /586 /2026<br>()<br>// |                          |
| 188 | D-CRLMC/22511/2026 | ARJUNA PARIDA @ DHANA<br>VS<br>STATE OF ODISHA      | ANUGRAHA NARAYAN SAMANTRAY<br>VS | KUJANGA /18 /2024<br>()<br>//          | AOD20260000401C202600008 |
| 189 | D-CRLMC/22516/2026 | PURNAMASI KUMARI MOHAPATRA<br>VS<br>STATE OF ODISHA | ARUN KUMAR BEHERA<br>VS          | //<br>()<br>//                         | AOR20220003422C202600095 |
| 190 | D-CRLMC/22522/2026 | ADHIR KUMAR DEY@ADHIR DEY<br>VS<br>STATE OF ODISHA  | ABHISEK MOHANTY<br>VS            | JALESWAR /398 /2026<br>()<br>//        |                          |
| 191 | D-CRLMC/22524/2026 | HRUSIKESH SAHOO<br>VS<br>STATE OF ODISHA            | SAMARENDRA MOHANTY<br>VS         | KENDRAPARA /27 /2019<br>()<br>//       |                          |
| 192 | D-CRLMC/22525/2026 | ACHYUTA DIGAL<br>VS<br>STATE OF ODISHA              | KULDEEP MOHANTY<br>VS            | PHIRINGIA /116 /2026<br>()<br>//       | AOD20240000012C202600236 |
| 193 | D-CRLMC/22526/2026 | RAJKUMAR RAI                                        | ABHISEK MOHANTY                  | ULLUNDA /101 /2025                     |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL          | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE           | E-Filing No              |
|-----|--------------------|-------------------------------|------------------------------|--------------------------------|--------------------------|
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 194 | D-CRLMC/22529/2026 | LAXMAN KUMAR BEHERA           | SOUMYA MISHRA                | BHUBANESWAR VIGILANCE /1 /2017 |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA(VIG.)         |                              | //                             |                          |
| 195 | D-CRLMC/22532/2026 | DALLI NARAYAN REDDY           | SAUBHAGYA KETAN NAYAK        | JARADA /172 /2019              | AOR20220001207C202600056 |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 196 | D-CRLMC/22537/2026 | PRADIPTA DAS @ PRADIP KU. DAS | SANTOSH KUMAR DWIVEDY        | / /0                           |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 197 | D-CRLMC/22544/2026 | AMBUJA MALLICK                | KULDEEP MOHANTY              | TUMUDIBANDHA /125 /2025        | AOD20240000012C202600235 |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 198 | D-CRLMC/22557/2026 | PRABHASISH SAHU               | ASHOK DAS                    | BADABAZAR /481 /2025           |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 199 | D-CRLMC/22560/2026 | CHITTA RANJAN MOHAPATRA       | SUSHANTA KUMAR JOSHI         | KHARIAR /92 /2020              |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 200 | D-CRLMC/22567/2026 | G.SIBA PRASAD RAO             | SIDHARTHA SANKAR RAY (2)     | GOSANINUAGAM /123 /2013        |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 201 | D-CRLMC/22576/2026 | SRIKANTA KUMBHAR@TIMAN        | TRILOCHAN NANDA              | BOLANGIR TOWN /17 /2018        |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 202 | D-CRLMC/22581/2026 | SK. ABDUL RASID               | ASUTOSH SAHOO                | SALIPUR /179 /2025             |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 203 | D-CRLMC/22582/2026 | ASHOK KUMAR DAS               | UPENDRA KUMAR SAMAL, SR.ADV. | BHADRAK TOWN /325 /2021        |                          |
|     |                    | VS                            | VS                           | ()                             |                          |
|     |                    | STATE OF ODISHA               |                              | //                             |                          |
| 204 | D-CRLMC/22583/2026 | PRASANTA KUMAR SETHI          | LAMBODOR ACHARI              | BHANJANAGAR /15 /2021          | AOR20220001311C202600081 |
|     |                    | VS                            | VS                           | ()                             |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL              | PS/ LOWER COURT CASE                           | E-Filing No              |
|-----|--------------------|------------------------------------------------------------|--------------------------------------|------------------------------------------------|--------------------------|
| 205 | D-CRLMC/22584/2026 | STATE OF ODISHA<br>PREMANANDA MOHAPATRA<br>VS              | SOUGAT DASH<br>VS                    | //<br>TOMANDO /63 /2017<br>()                  | AOD20250000298C202600003 |
| 206 | D-CRLMC/22585/2026 | STATE OF ODISHA<br>BIBHUTI GOUDA<br>VS                     | LAMBODOR ACHARI<br>VS                | //<br>BHANJANAGAR /232 /2017<br>()             | AOR20220001311C202600080 |
| 207 | D-CRLMC/22587/2026 | STATE OF ODISHA<br>SANTOSH SAMAL<br>VS                     | RAJKISHORE SWAIN<br>VS               | //<br>BARANGA /39 /2026<br>()                  |                          |
| 208 | D-CRLMC/22588/2026 | STATE OF ODISHA<br>INDERALAL SHARMA<br>VS                  | UPENDRA KUMAR SAMAL, (SR.ADV.)<br>VS | //<br>/ /0<br>()                               |                          |
| 209 | D-CRLMC/22592/2026 | PREM PRAKASH PANIGRAHI<br>BINOD ORAM<br>VS                 | PABITRA KUMAR NAYAK<br>VS            | //<br>/ /0<br>()                               |                          |
| 210 | D-CRLMC/22594/2026 | M/S. KONARK ENTERPRISERS, CUTTACK<br>INDERLAL SHARMA<br>VS | UPENDRA KUMAR SAMAL, (SR.ADV.)<br>VS | //<br>/ /0<br>()                               |                          |
| 211 | D-CRLMC/22608/2026 | PREM PRAKASH PANIGRAHI<br>BRUNDABAN SETHI<br>VS            | PRAFULLA KUMAR MOHAPATRA<br>VS       | //<br>/ /0<br>()                               |                          |
| 212 | D-CRLMC/22610/2026 | STATE OF ODISHA<br>PUSPALATA MOHAPATRA<br>VS               | SURENDRA KUMAR ROUT<br>VS            | //<br>/ /0<br>()                               |                          |
| 213 | D-CRLMC/22614/2026 | LALAT KESHARI PATSANI<br>PRASANTA KUMAR PANIGRAHY<br>VS    | AMITABH PANDA<br>VS                  | //<br>VIGILANCE PS (BERHAMPUR) /27 /2017<br>() |                          |
| 214 | D-CRLMC/22617/2026 | STATE OF ODISHA(VIG.)<br>BIRANCHI NARAYAN PRADHAN<br>VS    | SAILAZA NANDAN DAS<br>VS             | //<br>/ /0<br>()                               |                          |
| 215 | D-CRLMC/22621/2026 | STATE OF ODISHA<br>HAREKRISHNA @ HAREKRUSHNA PANDA<br>VS   | PRATEIK PARIJA<br>VS                 | //<br>BHUBANESWAR VIGILANCE /4 /2019<br>()     |                          |
|     |                    | STATE OF ODISHA(VIG.)                                      |                                      | //                                             |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                          | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE               | E-Filing No              |
|-----|--------------------|---------------------------------------------------------------|--------------------------------|------------------------------------|--------------------------|
| 216 | D-CRLMC/22627/2026 | NARAYAN DORA<br>VS<br>DHARITRI DEVI                           | SANDEEP RATH<br>VS             | / /0<br>0<br>//                    |                          |
| 217 | D-CRLMC/22632/2026 | ALEKH CHANDRA BEHERA@ALEKHA<br>VS<br>STATE OF ODISHA          | AKASH BHUYAN<br>VS             | BINJHARPUR /246 /2024<br>0<br>//   |                          |
| 218 | D-CRLMC/22634/2026 | PRITICHHANDA RATHA<br>VS<br>STATE OF ODISHA                   | SANJIB KUMAR BHANJADEO<br>VS   | JAGATSINGPUR /958 /2024<br>0<br>// |                          |
| 219 | D-CRLMC/22635/2026 | NUSRAT PARWANA<br>VS<br>SK. SAMIULLA                          | ASHOK KUMAR SARANGI<br>VS      | / /0<br>0<br>//                    |                          |
| 220 | D-CRLMC/22641/2026 | DINESH KUMAR SAHOO<br>VS<br>STATE OF ODISHA                   | SUJIT KUMAR ACHARYA<br>VS      | MAHABIROD /21 /2026<br>0<br>//     |                          |
| 221 | D-CRLMC/22643/2026 | SANJAYA KESHARI MOHAPATRA<br>VS<br>STATE OF ODISHA            | NIRANJAN PANDA<br>VS           | NIMAPADA /82 /2025<br>0<br>//      |                          |
| 222 | D-CRLMP/22472/2026 | BRAMHANANDA NAYAK<br>VS<br>STATE OF ODISHA                    | BIJAYA KUMAR NAYAK (3)<br>VS   | / /<br>0<br>//                     | AOR20230000709C202600028 |
| 223 | D-CRLMP/22478/2026 | M/S. MANAAPPURAM FINANCE LTD., KERLA<br>VS<br>STATE OF ODISHA | TAPAN KUMAR JENA SAMANTA<br>VS | / /0<br>0<br>//                    |                          |
| 224 | D-CRLMP/22491/2026 | PRADEEP KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                | BIBHUTI BHUSAN DASH<br>VS      | / /0<br>0<br>//                    |                          |
| 225 | D-CRLMP/22503/2026 | PREMANANDA BEMAL<br>VS<br>STATE OF ODISHA                     | DUSHMANTA SAHOO<br>VS          | / /0<br>0<br>//                    |                          |
| 226 | D-CRLMP/22509/2026 | P.BARSHA RANI PATRA<br>VS<br>STATE OF ODISHA                  | RAKESH KUMAR ROUSTRAY<br>VS    | / /0<br>0<br>//                    |                          |
| 227 | D-CRLMP/22536/2026 | KHALID KHAN                                                   | HARIHAR PANIGRAHI              | / /0                               |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                       | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE         | E-Filing No              |
|-----|--------------------|--------------------------------------------|-------------------------|------------------------------|--------------------------|
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 228 | D-CRLMP/22545/2026 | BAPUNI@SUNEET JENA                         | PRIYA RANJAN SINGH      | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 229 | D-CRLMP/22546/2026 | ANJALI BARIK                               | KULDEEP MOHANTY         | PATTAMUNDAI MODEL /267 /2025 | AOD20240000012C202600234 |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 230 | D-CRLMP/22553/2026 | SUSAMA SAHOO                               | KEDAR CHANDRA BEHERA    | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 231 | D-CRLMP/22554/2026 | SOMNATH PATTNAIK @ SIBU                    | SANKAR PRASAD PADHI     | BURLA /417 /2023             | AOR20230000459C202600007 |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 232 | D-CRLMP/22556/2026 | SK. KUDURATH                               | SURYAKANTA DASMOHAPATRA | / /                          | AOR20220004152C202600019 |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 233 | D-CRLMP/22578/2026 | AHALYA MAHARANA                            | SOUBHAGYA SUNDAR DAS    | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 234 | D-CRLMP/22589/2026 | PRADYUMNA KUMAR                            | ARIJEET MISHRA          | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 235 | D-CRLMP/22601/2026 | BHAGABAN DAS                               | SK. ZAFARULLA           | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | STATE OF ODISHA                            |                         | //                           |                          |
| 236 | D-CRLMP/22618/2026 | PRAMOD KUMAR SAHOO                         | BIJAYA KUMAR NAYAK (3)  | / /                          | AOR20230000709C202600029 |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | THE SUPERINTENDENT OF POLICE, NAYAGARH     |                         | //                           |                          |
| 237 | D-CRLMP/22628/2026 | M/S. DEWY DEVELOPERS PVT. LTD., SUNDARGARH | SIDHARTH SHANKAR PADHY  | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |
|     |                    | M/S. ZENITH MINING PVT. LTD., CUTTACK      |                         | //                           |                          |
| 238 | D-CRLMP/22656/2026 | CANARA BANK                                | BEDA PRAKASH PANDA      | / /0                         |                          |
|     |                    | VS                                         | VS                      | ()                           |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                | COUNSEL OF PETNR./APPEL         | PS/ LOWER COURT CASE                      | E-Filing No              |
|-----|---------------------|---------------------------------------------------------------------|---------------------------------|-------------------------------------------|--------------------------|
| 239 | D-CRLREV/22513/2026 | STATE OF ODISHA<br>EPARI SUDEEP @ E.SUDEEP<br>VS<br>SUNKURU SHEETAL | RAJESH KUMAR MAHAPATRA<br>VS    | //<br>//<br>()                            | AOR20220001639C202600016 |
| 240 | D-CRLREV/22541/2026 | PRAVASH CHANDRA MISHRA<br>VS<br>TUSARKANTA PARIDA                   | MANAS KUMAR CHAND<br>VS         | //<br>/ /0<br>()                          |                          |
| 241 | D-CRLREV/22571/2026 | SOU MENDRA MOHAPATRA<br>VS<br>STATE OF ODISHA                       | PRANAB RANJAN CHHATOI<br>VS     | //<br>LINGARAJ P.S. /96 /2024<br>()       |                          |
| 242 | D-CRLREV/22598/2026 | JAGADANANDA PATI<br>VS<br>STATE OF ODISHA(VIG.)                     | BIJAYA KUMAR RAGADA<br>VS       | //<br>SAMBALPUR VIGILANCE /16 /2012<br>() |                          |
| 243 | D-CRLREV/22600/2026 | ABHAYA @ ABHAY LAKRA<br>VS<br>STATE OF ODISHA                       | DHIRENDRA KUMAR MOHAPATRA<br>VS | //<br>RAJGANGPUR /258 /2026<br>()         |                          |
| 244 | D-CRLREV/22607/2026 | SUDARSAN @ SUDARSAN PATRA<br>VS<br>STATE OF ODISHA                  | PULAKESH MOHANTY<br>VS          | //<br>BYREE /139 /2017<br>()              |                          |
| 245 | D-CRLREV/22650/2026 | MIRZA ASIF BAIG @ BEIG @ ASIQ<br>VS<br>STATE OF ODISHA              | SUSAMPAD HOTA<br>VS             | //<br>LALBAG /289 /2025<br>()             | AOR20260000273C202600012 |
| 246 | D-CRP/34118/2026    | KIRANABALA BEHERA<br>VS<br>JOGENDRA BEHERA                          | RANJAN KUMAR ROUT<br>VS         | //<br>//<br>()                            |                          |
| 247 | D-EXP/34313/2026    | AJAYA KUMAR DEBATA<br>VS<br>DR. ARABINDA KUMAR PADHEE, I.A.S.       | ADV.<br>VS                      | //<br>//<br>()                            |                          |
| 248 | D-FAO/34083/2026    | BRAJABANDHU SAHU<br>VS<br>PRADIPTA KUMAR SAHOO                      | AKSHYANGSHU SEKHAR NANDY<br>VS  | //<br>//<br>()                            |                          |
| 249 | D-FAO/34297/2026    | JARAR HOSIN<br>VS<br>ODISHA BOARD OF WAQFS                          | MIHIR KUMAR DASH<br>VS          | //<br>//<br>()                            |                          |
|     |                     |                                                                     |                                 | //                                        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                         | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE         | E-Filing No              |
|-----|---------------------|------------------------------------------------------------------------------|----------------------------------|------------------------------|--------------------------|
| 250 | D-JCRLA/22475/2026  | SAMEER KERKETTA<br>VS<br>STATE OF ODISHA                                     | ADV.<br>VS                       | RAIBAGA /63 /2020<br>0<br>// |                          |
| 251 | D-JCRLA/22476/2026  | MANOJ KUMAR KANDI @ MUNA<br>VS<br>STATE OF ODISHA                            | ADV.<br>VS                       | SALIPUR /14 /2021<br>0<br>// |                          |
| 252 | D-MACA/34066/2026   | SOBHAGINI MISHRA<br>VS<br>ADEI PATTANAYAK                                    | PRADEEP KUMAR MISHRA<br>VS       | //<br>0<br>//                |                          |
| 253 | D-MACA/34079/2026   | BEDAPRAKASH BEHURA<br>VS<br>PRADIPTA KUMAR NANDA                             | BISHNU BRATA SINGH<br>VS         | //<br>0<br>//                |                          |
| 254 | D-MACA/34169/2026   | M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BHUBANESWAR<br>VS<br>MANJULATA PATI | ANUSWITA KUMAR MAHALI<br>VS      | //<br>0<br>//                |                          |
| 255 | D-MATA/34362/2026   | KUNA NERAJA<br>VS<br>BODDEPALLI NAVEEN                                       | ARUN KUMAR BUDHIA<br>VS          | //<br>0<br>//                | AOD20240000603C202600024 |
| 256 | D-RPFAM/34182/2026  | SRIKANTA MAJHI<br>VS<br>SRADHANJALI BEHERA                                   | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>0<br>//                | AOD20260000401C202600007 |
| 257 | D-RPFAM/34303/2026  | RAKESH DEHURY<br>VS<br>PUSPITA PADHAN                                        | SUNIL KUMAR PANDA<br>VS          | //<br>0<br>//                |                          |
| 258 | D-RSA/34250/2026    | PRAHALLAD PRADHAN<br>VS<br>TRILOCHAN PANDA                                   | PRATYUSHA NAIDU<br>VS            | //<br>0<br>//                |                          |
| 259 | D-RSA/34319/2026    | HAYATUN BIBI@MANGO<br>VS<br>SK. RAHIMUDDIN                                   | DEBAKANT MOHANTY<br>VS           | //<br>0<br>//                |                          |
| 260 | D-TRP(C)/34206/2026 | RANJAN KUMAR KARNA<br>VS<br>PRIYA BARIK @ KARNA                              | KAPILA CHARAN NAYAK<br>VS        | //<br>0<br>//                |                          |
| 261 | D-TRP(C)/34213/2026 | REETA SATAPATHY                                                              | SWETALINA PANDA                  | //                           |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                                         | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                                        | E-Filing No              |
|-----|---------------------|----------------------------------------------------------------------------------------------|----------------------------------|-------------------------------------------------------------|--------------------------|
|     | TRP(C)/230/2026     | VS<br>BASANTA KUMAR SATAPATHY                                                                | VS                               | JUDGE FAMILY COURT,BHUBANESWAR(Khordha )<br>CP/0000372/2024 |                          |
| 262 | D-TRP(C)/34259/2026 | YAJNASANI OJHA<br>VS<br>RAJESH KUMAR MOHARANA                                                | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>0<br>//                                               | AOD20260000401C202600011 |
| 263 | D-WA/34258/2026     | TATA POWER CENTRAL ODISHA DISTRIBUTION LTD,BHUBANESWAR<br>VS<br>PABITRA KUMAR MALLICK        | DANABANDHU RIVASTAVA<br>VS       | //<br>0<br>//                                               |                          |
| 264 | D-WA/34364/2026     | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>N GOBINDA RAJ PATNAIK  | STATE OF ODISHA<br>VS            | //<br>0<br>//                                               | LOD20240000172C202600239 |
| 265 | D-WA/34365/2026     | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>NAGESWAR RAO PATNAIK   | STATE OF ODISHA<br>VS            | //<br>0<br>//                                               | LOD20240000172C202600240 |
| 266 | D-WA/34366/2026     | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>VANAPALI RAVI          | STATE OF ODISHA<br>VS            | //<br>0<br>//                                               | LOD20240000194C202600242 |
| 267 | D-WA/34372/2026     | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>PRABIR KUMAR PATRA     | STATE OF ODISHA<br>VS            | //<br>0<br>//                                               | LOD20240000200C202600237 |
| 268 | D-WP(C)/34059/2026  | BAPI DAS<br>VS<br>STATE OF ODISHA                                                            | RAMA KRISHNA BISOI<br>VS         | //<br>0<br>//                                               |                          |
| 269 | D-WP(C)/34061/2026  | PRAKASH KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                                               | NIROJ KUMAR MAHAPATRA<br>VS      | //<br>0<br>//                                               |                          |
| 270 | D-WP(C)/34062/2026  | PRINCIPAL SECRETARY OF FOREST ENVIRONMENTS AND CLIMATE CHANGE DEPT<br>VS<br>TRILOCHAN DEBATA | STATE OF ODISHA<br>VS            | //<br>0<br>//                                               | LOD20240000194C202600241 |
| 271 | D-WP(C)/34063/2026  | USHARANI SENAPATI<br>VS<br>COLLECTOR AND DISTRICT MAGISTRATE                                 | JAGAMOHAN PATTANAIAK<br>VS       | //<br>0<br>//                                               | AOR20220001586C202600051 |
| 272 | D-WP(C)/34064/2026  | SAMPAT KUMAR DASH<br>VS                                                                      | SAILABALA JENA<br>VS             | //<br>0                                                     |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|----------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/34065/2026                     | STATE OF ODISHA<br>MUKESH JHANKAR<br>VS                  | ANJAN KUMAR BISWAL<br>VS     | //<br>//<br>0        | AOD20220004505C202600082 |
| 274 | D-WP(C)/34067/2026                     | STATE OF ODISHA<br>OM PRAKASH SINGH<br>VS                | SOUMYA RANJAN MOHANTY<br>VS  | //<br>//<br>0        |                          |
| 275 | D-WP(C)/34068/2026                     | STATE OF ODISHA<br>DR. DAITYARI SUKLA<br>VS              | BIRAJA PRASANNA DAS<br>VS    | //<br>//<br>0        |                          |
| 276 | D-WP(C)/34069/2026<br>WP(C)/23616/2026 | STATE OF ODISHA<br>AAKASH BEHERA<br>VS<br>UNION OF INDIA | SATYA SUNDAR KANUNGO<br>VS   | //<br>//<br>0        |                          |
| 277 | D-WP(C)/34070/2026                     | DR.PRASANTA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA       | BIRAJA PRASANNA DAS<br>VS    | //<br>//<br>0        |                          |
| 278 | D-WP(C)/34072/2026                     | KAMAL PATEL<br>VS<br>STATE OF ODISHA                     | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>0        |                          |
| 279 | D-WP(C)/34073/2026                     | CHANDRA PATEL<br>VS<br>STATE OF ODISHA                   | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>0        |                          |
| 280 | D-WP(C)/34074/2026                     | BRUDABAN MAHANAND<br>VS<br>STATE OF ODISHA               | BIJAYA KUMAR BEHERA 1<br>VS  | //<br>//<br>0        |                          |
| 281 | D-WP(C)/34075/2026                     | JITEN KUMAR ROUTRAY<br>VS<br>STATE OF ODISHA             | LALATENDU SAMAL<br>VS        | //<br>//<br>0        |                          |
| 282 | D-WP(C)/34076/2026                     | SABIR AHEMAD<br>VS<br>SOLEHA KHATUN                      | BASUDEV MISHRA<br>VS         | //<br>//<br>0        |                          |
| 283 | D-WP(C)/34078/2026<br>WP(C)/23585/2026 | DR. SANDHYARANI DAS<br>VS<br>STATE OF ODISHA             | JANAKI KANTA MAHAPATRA<br>VS | //<br>//<br>0        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|---------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 284 | D-WP(C)/34082/2026                     | UDAYANATH SWAIN<br>VS<br>STATE OF ODISHA                | AVIJIT MISHRA<br>VS            | //<br>0<br>//        |                          |
| 285 | D-WP(C)/34084/2026                     | HARAPRIYA SAHU<br>VS<br>STATE OF ODISHA                 | PRASANNA KUMAR MISHRA<br>VS    | //<br>0<br>//        | AOD20260000093C202600050 |
| 286 | D-WP(C)/34085/2026                     | GAJENDRA KUMAR SWAIN<br>VS<br>STATE OF ODISHA           | DILLIP KUMAR MOHAPATRA<br>VS   | //<br>0<br>//        | AOD20220001927C202600106 |
| 287 | D-WP(C)/34086/2026                     | PUSPANJALI MISHRA<br>VS<br>STATE OF ODISHA              | SUKANTA KUMAR MISHRA<br>VS     | //<br>0<br>//        |                          |
| 288 | D-WP(C)/34087/2026                     | PRAVASINI PATTNAIK<br>VS<br>EXCISE COMMISSIONER, ODISHA | LAXMAN PRADHAN<br>VS           | //<br>0<br>//        |                          |
| 289 | D-WP(C)/34088/2026                     | PRABHASINI DIGAL<br>VS<br>STATE OF ODISHA               | AVIJIT MISHRA<br>VS            | //<br>0<br>//        |                          |
| 290 | D-WP(C)/34090/2026<br>WP(C)/23565/2026 | KAILASH CHANDRA SWAIN<br>VS<br>STATE OF ODISHA          | MANOJ KUMAR PATI<br>VS         | //<br>0<br>//        |                          |
| 291 | D-WP(C)/34091/2026<br>WP(C)/23611/2026 | PRABHURANJAN SATPATHY<br>VS<br>STATE OF ODISHA          | SATYA SMRUTI MOHANTY<br>VS     | //<br>0<br>//        |                          |
| 292 | D-WP(C)/34092/2026                     | ANUREKHA SUNA<br>VS<br>STATE OF ODISHA                  | DR.BINOD KUMAR MISHRA<br>VS    | //<br>0<br>//        |                          |
| 293 | D-WP(C)/34094/2026                     | PRASANNA KUMAR SWAIN<br>VS<br>STATE OF ODISHA           | PRAFULLA KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 294 | D-WP(C)/34095/2026                     | SANYASI PANDA<br>VS<br>STATE OF ODISHA                  | TANMAY MISHRA<br>VS            | //<br>0<br>//        |                          |
| 295 | D-WP(C)/34098/2026                     | PRAVATI NAIK                                            | PARTHA SARATHI DAS             | //                   | AOD20240000364C202600184 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                         | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|----------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 296 | D-WP(C)/34099/2026 | JITEN KUMAR ROUTRAY                          | LALATENDU SAMAL         | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 297 | D-WP(C)/34100/2026 | BIRAT CHANDRA DAGARA                         | SUDARSHAN NANDA         | //                   | AOD20260000125C202600001 |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 298 | D-WP(C)/34101/2026 | MAHESWAR PRADHAN                             | NARESH CHANDRA JENA     | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 299 | D-WP(C)/34102/2026 | MADHAB PRADHAN                               | TRILOCHAN BARIK         | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 300 | D-WP(C)/34103/2026 | MAMI BEHERA                                  | SUNIL KUMAR PANDA       | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 301 | D-WP(C)/34104/2026 | JAYARAM MOHANTY                              | NARESH CHANDRA JENA     | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 302 | D-WP(C)/34148/2026 | DIBAKAR SOREN                                | SANJAY KUMAR PATRA      | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 303 | D-WP(C)/34150/2026 | MS.SRI SHAKTI SOLUTIONS, GULABAND, SAMBALPUR | SUNJIBANI MISHRA        | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 304 | D-WP(C)/34151/2026 | NABA KISHORE MOHAPATRA                       | MANAS PATI              | //                   | AOR20220001535C202600192 |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 305 | D-WP(C)/34152/2026 | RAMESH CHANDRA SETHI                         | PABITRA KUMAR DUTTA     | //                   |                          |
|     |                    | VS                                           | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                              |                         | //                   |                          |
| 306 | D-WP(C)/34153/2026 | SANKAR CHARAN PRADHAN                        | BISWARANJAN DALAI       | //                   | AOR20220003722C202600132 |
|     |                    | VS                                           | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                              | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/34154/2026 | AUTHORISED OFFICER STATE BANK OF INDIA<br>PRASANTA KUMAR GIRI<br>VS<br>STATE OF ODISHA                                            | MANAS PATI<br>VS             | //<br>//<br>0<br>//  | AOR20220001535C202600193 |
| 308 | D-WP(C)/34157/2026 | ASHOK KUMAR PANDA<br>VS<br>STATE OF ODISHA                                                                                        | DINESH KUMAR PANDA<br>VS     | //<br>0<br>//        |                          |
| 309 | D-WP(C)/34160/2026 | RITIKA ISPAT PRIVATE LTD.,SUNDERGARH<br>VS<br>THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICE TAX, ODISHA, BHUBANESWAR | BHABANI PRASAD MOHANTY<br>VS | //<br>0              |                          |
| 310 | D-WP(C)/34161/2026 | HRUSHIKESH TRIPATHY<br>VS<br>STATE OF ODISHA                                                                                      | KSHIROD KUMAR ROUT<br>VS     | //<br>0<br>//        |                          |
| 311 | D-WP(C)/34164/2026 | M/S.EASTERN MEDIA PVT., E DIVISION, KHORDHA<br>VS<br>STATE OF ODISHA                                                              | SANJAY KUMAR PATRA<br>VS     | //<br>0<br>//        |                          |
| 312 | D-WP(C)/34168/2026 | DEBASHIS PANDA<br>VS<br>STATE OF ODISHA                                                                                           | ASUTOSH ROUT<br>VS           | //<br>0<br>//        |                          |
| 313 | D-WP(C)/34172/2026 | M/S DAKHINAKALI TRADERS, GANJAM<br>VS<br>CIRCLE HEAD, AXIS BANK LIMITED, BHUBANESWAR                                              | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//        |                          |
| 314 | D-WP(C)/34173/2026 | M/S.JAGANNATH TRADERS, GANJAM<br>VS<br>CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR                                     | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//        |                          |
| 315 | D-WP(C)/34175/2026 | SUBASH CHANDRA JENA<br>VS<br>COLLECTOR, KEONJHAR                                                                                  | DEEPTIRANJAN JENA<br>VS      | //<br>0<br>//        | AOD20220003797C202600004 |
| 316 | D-WP(C)/34178/2026 | ADITYA RANJAN HOTA<br>VS<br>SNEHALATA PANDA                                                                                       | SUSANTA KUMAR NAYAK<br>VS    | //<br>0<br>//        |                          |
| 317 | D-WP(C)/34179/2026 | M/S.DURGA ENTERPRISES, GANJAM<br>VS<br>CIRCLE HEAD, CIRCLE OFFICE AXIS BANK LTD., BHUBANESWAR                                     | KRISHNA CHANDRA SAHU<br>VS   | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                    | COUNSEL OF PETNR./APPEL           | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------|-----------------------------------|----------------------|--------------------------|
| 318 | D-WP(C)/34180/2026                     | PRAFULLA KUMAR BIDHAR<br>VS<br>SUB-COLLECTOR, BHUBANESWAR                                               | SPANDAN SRICHANDAN<br>VS          | //<br>0<br>//        |                          |
| 319 | D-WP(C)/34181/2026                     | PRAFULLA KUMAR BIDHAR<br>VS<br>THE SUB COLLECTOR, BHUBANESWAR, KHURDHA                                  | SPANDAN SRICHANDAN<br>VS          | //<br>0<br>//        |                          |
| 320 | D-WP(C)/34183/2026                     | PRASANNA KUMAR PATTANAYAK<br>VS<br>STATE OF ODISHA                                                      | PRAMODA KUMAR DASH<br>VS          | //<br>0<br>//        | AOR20220001535C202600194 |
| 321 | D-WP(C)/34184/2026                     | FAKIR MOHAN SATHUA<br>VS<br>STATE OF ODISHA                                                             | SAMARENDRA MOHANTY<br>VS          | //<br>0<br>//        |                          |
| 322 | D-WP(C)/34187/2026<br>WP(C)/23589/2026 | PAPU NAYAK<br>VS<br>STATE OF ODISHA                                                                     | NIHAL RATH<br>VS                  | //<br>0<br>//        |                          |
| 323 | D-WP(C)/34188/2026<br>WP(C)/23599/2026 | K.NAYA REDDY<br>VS<br>STATE OF ODISHA                                                                   | NIHAL RATH<br>VS                  | //<br>0<br>//        |                          |
| 324 | D-WP(C)/34189/2026                     | BIKASH XAXA<br>VS<br>STATE OF ODISHA                                                                    | RABI NARAYAN BEHERA<br>VS         | //<br>0<br>//        |                          |
| 325 | D-WP(C)/34190/2026                     | ABHIRAM CARETAKING AND EXPERT SERVICES, Bhubaneswar<br>VS<br>REGISTRAR, CIVIL COURTS BALANGIR, BALANGIR | SUBARSHAN NANDA<br>VS             | //<br>0<br>//        |                          |
| 326 | D-WP(C)/34191/2026                     | M/S.BHARAT SANCHAR NIGAM LTD., CUTTACK<br>VS<br>COMMISSIONER OF SALES TAX, CUTTACK                      | PRANAYA KISHORE HARICHANDAN<br>VS | //<br>0<br>//        |                          |
| 327 | D-WP(C)/34192/2026                     | SUVENDU PRAKASH RAY<br>VS<br>STATE OF ODISHA                                                            | VS                                | //<br>0<br>//        |                          |
| 328 | D-WP(C)/34193/2026                     | SANTOSH KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                                                          | DEEPTIRANJAN JENA<br>VS           | //<br>0<br>//        | AOD20220003797C202600005 |
| 329 | D-WP(C)/34194/2026                     | SITARAM SAHU                                                                                            | BISWABIHARI MOHANTY               | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                              | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------------------------------|----------------------------|----------------------|--------------------------|
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 330 | D-WP(C)/34196/2026 | M/S.MAA TRADERS, DHENKANAL                        | NIHAR RANJAN MOHANTY       | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | COMMISSIONER OF CGST, CX AND CUSTOMS, BHUBANESWAR |                            | //                   |                          |
| 331 | D-WP(C)/34197/2026 | UNION OF INDIA                                    | RUPESH KUMAR KANUNGO       | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | SPECIAL LAND ACQUISITION OFFICER, TALCHER         |                            | //                   |                          |
| 332 | D-WP(C)/34198/2026 | RAM RANJAN PARIDA                                 | BISWABIHARI MOHANTY        | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 333 | D-WP(C)/34199/2026 | SUBRAT ROUT                                       | ANUGRAHA NARAYAN SAMANTRAY | //                   | AOD20260000401C202600010 |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 334 | D-WP(C)/34200/2026 | NILACHAL SARASWATA SANGHA, PURI                   | SASWATI SOUMYA SAHU        | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 335 | D-WP(C)/34202/2026 | SUNITA PATTANAIK                                  | SUVASHISH PATTANAIK        | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 336 | D-WP(C)/34203/2026 | MONALISA MANSINGH                                 | SANGRAM JENA               | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 337 | D-WP(C)/34204/2026 | SUSHIL PAHWA                                      | PRAGYAN PARAMITA MOHANTY   | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | JAYAMALA SATAPATHY                                |                            | //                   |                          |
| 338 | D-WP(C)/34205/2026 | MAMA PARIDA                                       | SANGRAM JENA               | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 339 | D-WP(C)/34207/2026 | DASARATHA BERIHA                                  | SWETA DASH                 | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |
|     |                    | STATE OF ODISHA                                   |                            | //                   |                          |
| 340 | D-WP(C)/34208/2026 | SASHI SEKHAR SETHI                                | HALADHAR SETHY             | //                   |                          |
|     |                    | VS                                                | VS                         | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|---------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 341 | D-WP(C)/34209/2026 | STATE OF ODISHA<br>HEMANTA BHATTA<br>VS                             | MANAS KUMAR CHAND<br>VS        | //<br>//<br>0        |                          |
| 342 | D-WP(C)/34210/2026 | STATE OF ODISHA<br>PARIMITA MISHRA<br>VS                            | DIGAMBARA MISHRA<br>VS         | //<br>//<br>0        |                          |
| 343 | D-WP(C)/34212/2026 | STATE OF ODISHA<br>GIRIJA KUMAR DAS<br>VS                           | SAILABALA JENA<br>VS           | //<br>//<br>0        |                          |
| 344 | D-WP(C)/34214/2026 | STATE OF ODISHA<br>GOLAPIPLLI APANA @ G.APPANA<br>VS                | ASHOK DAS<br>VS                | //<br>//<br>0        |                          |
| 345 | D-WP(C)/34215/2026 | THE COLLECTOR AND D.M., GANJAM<br>PURNACHANDRA NAYAK<br>VS          | SARATHI JYOTI MOHANTY<br>VS    | //<br>//<br>0        | AOR20260000160C202600026 |
| 346 | D-WP(C)/34216/2026 | CHANDRAKANTI PANDA<br>SAJJAN PODDAR<br>VS                           | ATUL TRIPATHY<br>VS            | //<br>//<br>0        | AOD20240000618C202600150 |
| 347 | D-WP(C)/34218/2026 | STATE OF ODISHA<br>PRATIMA JENA<br>VS                               | JAMINI KANTA BHUYAN<br>VS      | //<br>//<br>0        | AOR20220001297C202600173 |
| 348 | D-WP(C)/34219/2026 | STATE OF ODISHA<br>MURARI NARAYAN GUPTA<br>VS                       | SAILABALA JENA<br>VS           | //<br>//<br>0        |                          |
| 349 | D-WP(C)/34220/2026 | STATE OF ODISHA<br>SUJATA MOHAPATRA<br>VS                           | SUDHIR KUMAR MALLICK<br>VS     | //<br>//<br>0        |                          |
| 350 | D-WP(C)/34221/2026 | STATE OF ODISHA<br>MANORAMA SAHOO<br>VS                             | RABINDRANATH BARIK<br>VS       | //<br>//<br>0        | AOR20220004220C202600012 |
| 351 | D-WP(C)/34222/2026 | REGISTRAR GENERAL, HIGH COURT OF ORISSA, CUTTACK<br>S.K.IMRAJ<br>VS | PRAGYAN PARAMITA MOHANTY<br>VS | //<br>//<br>0        |                          |
|     |                    | THE EXECUTIVE OFFICER, BHADRAK MUNICIPALITY, BHADRAK                |                                | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                 | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------------------------------|----------------------------------|----------------------|--------------------------|
| 352 | D-WP(C)/34223/2026 | SAJJAN PODDAR<br>VS<br>STATE OF ODISHA                                               | ATUL TRIPATHY<br>VS<br>VS        | //<br>0<br>//        | AOD20240000618C202600151 |
| 353 | D-WP(C)/34225/2026 | KALIPADA BADI<br>VS<br>STATE OF ODISHA                                               | ANJAN KUMAR BISWAL<br>VS<br>VS   | //<br>0<br>//        | AOR20220001328C202600105 |
| 354 | D-WP(C)/34226/2026 | SAJJAN PODDAR<br>VS<br>STATE OF ODISHA                                               | ATUL TRIPATHY<br>VS<br>VS        | //<br>0<br>//        | AOD20240000618C202600152 |
| 355 | D-WP(C)/34227/2026 | RABINARAYAN PARIDA<br>VS<br>STATE OF ODISHA                                          | SURENDRA KUMAR SAHOO<br>VS<br>VS | //<br>0<br>//        | AOD20240000806C202600042 |
| 356 | D-WP(C)/34228/2026 | SUBASH CHANDRA BISWAL<br>VS<br>STATE OF ODISHA                                       | BRUNDABAN ROUT<br>VS<br>VS       | //<br>0<br>//        |                          |
| 357 | D-WP(C)/34229/2026 | SANDEEP MOHAPATRA<br>VS<br>STATE OF ODISHA                                           | RAJAKISHORE SAHOO<br>VS<br>VS    | //<br>0<br>//        |                          |
| 358 | D-WP(C)/34231/2026 | BISHNU PRASAD BEHERA<br>VS<br>STATE OF ODISHA                                        | SUDHIR KUMAR MALLICK<br>VS<br>VS | //<br>0<br>//        |                          |
| 359 | D-WP(C)/34232/2026 | M/S.HOTEL LUCKY AREADE CHILY HOTEL, IMFL ON SHORE, BIRESWAR<br>VS<br>STATE OF ODISHA | ASHOK KUMAR BISWAL<br>VS<br>VS   | //<br>0<br>//        |                          |
| 360 | D-WP(C)/34234/2026 | SANGRAM JAGATSINGH<br>VS<br>STATE OF ODISHA                                          | DEEPALI MAHAPATRA<br>VS<br>VS    | //<br>0<br>//        |                          |
| 361 | D-WP(C)/34235/2026 | SUDHIR KUMAR SAHU<br>VS<br>STATE OF ODISHA                                           | SHARMISTHA SAMAL<br>VS<br>VS     | //<br>0<br>//        |                          |
| 362 | D-WP(C)/34236/2026 | DEBENDRA KUMAR TRIPATHY<br>VS<br>STATE OF ODISHA                                     | ARUPANANDA GOSWAMY<br>VS<br>VS   | //<br>0<br>//        |                          |
| 363 | D-WP(C)/34237/2026 | BHAGABAN DAS                                                                         | SUDHIR KUMAR MALLICK             | //                   |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL               | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 364 | D-WP(C)/34238/2026 | HIRAMANI RAIKA                     | DEEPALI MAHAPATRA       | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 365 | D-WP(C)/34239/2026 | KHAGESWAR MAHARNA                  | GYANENDRA CHANDRA SWAIN | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 366 | D-WP(C)/34240/2026 | RABINDRA KUMAR PANDA               | SATYAJIT SAMAL          | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 367 | D-WP(C)/34241/2026 | KESHABA ROHIDAS                    | SUNIL KUMAR PANDA       | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | THE COLLECTOR AND D.M. JHARSHUGUDA |                         | //                   |             |
| 368 | D-WP(C)/34242/2026 | BHRAMITA MALI                      | DEEPALI MAHAPATRA       | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 369 | D-WP(C)/34244/2026 | SANJAY KUMAR SINGH                 | SATYAJIT SAMAL          | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 370 | D-WP(C)/34245/2026 | PAUL DIGAL                         | DIPTI RANJAN SWAIN      | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 371 | D-WP(C)/34247/2026 | SANTOSH MALI                       | DEEPALI MAHAPATRA       | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 372 | D-WP(C)/34248/2026 | BALARAM SAHU                       | SATYAJIT SAMAL          | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 373 | D-WP(C)/34249/2026 | ADITYA NARAYAN BADU                | SAROJA KANTA SAMAL      | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                    |                         | //                   |             |
| 374 | D-WP(C)/34251/2026 | SASMITA BEHERA                     | RAMESH CHANDRA BEHERA   | //                   |             |
|     |                    | VS                                 | VS                      | 0                    |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                            | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------------------------------|--------------------------------|----------------------|-------------|
| 375 | D-WP(C)/34252/2026 | STATE OF ODISHA<br>BASANTA MANJARI PADHI<br>VS                  | DIPTI RANJAN BHOKTA<br>VS      | //<br>//<br>0        |             |
| 376 | D-WP(C)/34253/2026 | STATE OF ODISHA<br>NISHAMANI MOHANTA<br>VS                      | DR. JITENDRA KUMAR LENKA<br>VS | //<br>//<br>0        |             |
| 377 | D-WP(C)/34260/2026 | STATE OF ODISHA<br>DILESWAR SAHOO<br>VS                         | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |             |
| 378 | D-WP(C)/34261/2026 | STATE OF ODISHA<br>SIDHARTHA MISHRA<br>VS                       | DR. KEDAR NATH TRIPATHY<br>VS  | //<br>//<br>0        |             |
| 379 | D-WP(C)/34262/2026 | STATE OF ODISHA<br>SUBTRAT MOHAPATRA<br>VS                      | PRITAM KUMAR MOHANTY<br>VS     | //<br>//<br>0        |             |
| 380 | D-WP(C)/34264/2026 | STATE OF ODISHA<br>SOUDAGARA BHOLA<br>VS                        | RANJIT MOHANTY<br>VS           | //<br>//<br>0        |             |
| 381 | D-WP(C)/34266/2026 | STATE OF ODISHA<br>SWAPNENDU KUMAR MUND<br>VS                   | KRISHNA CHANDRA SAHU<br>VS     | //<br>//<br>0        |             |
| 382 | D-WP(C)/34267/2026 | STATE OF ODISHA<br>AHALYA NAIK<br>VS                            | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |             |
| 383 | D-WP(C)/34268/2026 | STATE OF ODISHA<br>NANDI KISHOR SAHU<br>VS                      | NIRANJAN BISWAL<br>VS          | //<br>//<br>0        |             |
| 384 | D-WP(C)/34269/2026 | STATE OF ODISHA<br>PRASANNA KUMAR PANDA<br>VS                   | KRISHNA CHANDRA SAHU<br>VS     | //<br>//<br>0        |             |
| 385 | D-WP(C)/34271/2026 | STATE OF ODISHA<br>PREMANANDA MAHALING<br>VS<br>STATE OF ODISHA | NIRANJAN BISWAL<br>VS          | //<br>//<br>0<br>//  |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                  | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------|----------------------------------|----------------------|-------------|
| 386 | D-WP(C)/34273/2026 | JAYANTA KUMAR PANDA<br>VS<br>STATE OF ODISHA          | KRISHNA CHANDRA SAHU<br>VS<br>VS | //<br>0<br>//        |             |
| 387 | D-WP(C)/34274/2026 | SAROJINI SETHY<br>VS<br>STATE OF ODISHA               | GYANA RANJAN SETHI<br>VS<br>VS   | //<br>0<br>//        |             |
| 388 | D-WP(C)/34276/2026 | ANANDA CHANDRA PATRA<br>VS<br>STATE OF ODISHA         | NIRANJAN BISWAL<br>VS<br>VS      | //<br>0<br>//        |             |
| 389 | D-WP(C)/34277/2026 | AKSHAYA KUMAR SAMANTASINGHAR<br>VS<br>STATE OF ODISHA | PRABIN DAS<br>VS<br>VS           | //<br>0<br>//        |             |
| 390 | D-WP(C)/34279/2026 | RAJESH KUMAR GIRI<br>VS<br>STATE OF ODISHA            | ABHAYA KUMAR BEHERA<br>VS<br>VS  | //<br>0<br>//        |             |
| 391 | D-WP(C)/34280/2026 | SATYABRATA NAIK<br>VS<br>STATE OF ODISHA              | SAROJA KANTA SAMAL<br>VS<br>VS   | //<br>0<br>//        |             |
| 392 | D-WP(C)/34281/2026 | AKSHYA KUMAR DALAI<br>VS<br>STATE OF ODISHA           | NIRANJAN BISWAL<br>VS<br>VS      | //<br>0<br>//        |             |
| 393 | D-WP(C)/34282/2026 | MANORANJAN MISHRA<br>VS<br>STATE OF ODISHA            | PRABIN DAS<br>VS<br>VS           | //<br>0<br>//        |             |
| 394 | D-WP(C)/34283/2026 | ARPAN KUMAR SAHU<br>VS<br>STATE OF ODISHA             | ABHAYA KUMAR BEHERA<br>VS<br>VS  | //<br>0<br>//        |             |
| 395 | D-WP(C)/34284/2026 | BIJAYA GOUDA<br>VS<br>STATE OF ODISHA                 | PRABIN DAS<br>VS<br>VS           | //<br>0<br>//        |             |
| 396 | D-WP(C)/34286/2026 | PRANAB KUMAR PANDA<br>VS<br>STATE OF ODISHA           | PRABIN DAS<br>VS<br>VS           | //<br>0<br>//        |             |
| 397 | D-WP(C)/34287/2026 | RANJAN KUMAR MOHANTY                                  | SAROJA KANTA SAMAL               | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 398 | D-WP(C)/34289/2026 | KAILASH CHANDRA NAYAK       | SUDEEPTA KUMAR SINGH    | //                   |                          |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 399 | D-WP(C)/34291/2026 | SUNIL KUMAR PATRA           | KRISHNA CHANDRA SAHU    | //                   |                          |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 400 | D-WP(C)/34292/2026 | RUPAK KUMAR GANTAYAT        | SATYABRATA MOHANTY (1)  | //                   | AOD2024000012C202600239  |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 401 | D-WP(C)/34293/2026 | SUNI NAYAK                  | LAMBODAR ACHARI         | //                   | AOR20220001311C202600079 |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 402 | D-WP(C)/34294/2026 | PRAMOD KUMAR SAHOO          | ATUL TRIPATHY           | //                   | AOD20240000618C202600153 |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | MAHANADI COALFIELDS LTD     |                         | //                   |                          |
| 403 | D-WP(C)/34295/2026 | BIJAN KUMAR BISWAL          | ATUL TRIPATHY           | //                   | AOD20240000618C202600154 |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | MAHANADI COALFIELDS LTD     |                         | //                   |                          |
| 404 | D-WP(C)/34296/2026 | M/S KALINGA VIKASH, CUTTACK | SAMIR KUMAR MISHRA      | //                   |                          |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 405 | D-WP(C)/34299/2026 | GULMAKI DALWAZI             | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600123 |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 406 | D-WP(C)/34300/2026 | PRANGYA PARAMITA PRADHAN    | PRANOY MOHANTY          | //                   |                          |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 407 | D-WP(C)/34301/2026 | SASI BHUSAN KHAMARI         | KRISHNA CHANDRA SAHU    | //                   |                          |
|     |                    | VS                          | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA             |                         | //                   |                          |
| 408 | D-WP(C)/34302/2026 | PRABINA MISHRA              | DR. BINODA KUMAR MISHRA | //                   | AOR20220001616C202600039 |
|     |                    | VS                          | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                        | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------------|-------------------------------|----------------------|--------------------------|
| 409 | D-WP(C)/34304/2026 | STATE OF ODISHA<br>BIJAYINI DANI<br>VS<br>UNION OF INDIA                    | JYOTI RANJAN DEO<br>VS        | //<br>//<br>0<br>//  | AOR20220001593C202600026 |
| 410 | D-WP(C)/34305/2026 | BASANTI HARIJAN<br>VS<br>STATE OF ODISHA                                    | MANORANJAN PADHY<br>VS        | //<br>0<br>//        | AOD20220003086C202600080 |
| 411 | D-WP(C)/34306/2026 | MOHAMMAD ROUS KHAN<br>VS<br>STATE OF ODISHA                                 | DR. BINODA KUMAR MISHRA<br>VS | //<br>0<br>//        | AOR20220001616C202600040 |
| 412 | D-WP(C)/34307/2026 | DIPTI GANDA<br>VS<br>STATE OF ODISHA                                        | MANORANJAN PADHY<br>VS        | //<br>0<br>//        | AOD20220003086C202600082 |
| 413 | D-WP(C)/34308/2026 | NIRMAL PAL<br>VS<br>STATE OF ODISHA                                         | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 414 | D-WP(C)/34309/2026 | NILANCHAL BADATYA<br>VS<br>UCO BANK, KOLKATA                                | RAMESH CHANDRA SWAIN<br>VS    | //<br>0<br>//        |                          |
| 415 | D-WP(C)/34311/2026 | GOURAHARI BEHERA<br>VS<br>STATE OF ODISHA                                   | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//        |                          |
| 416 | D-WP(C)/34312/2026 | PABITRA KUMAR SEN<br>VS<br>STATE OF ODISHA                                  | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 417 | D-WP(C)/34314/2026 | AKHAYA KUMAR NAYAK<br>VS<br>STATE OF ODISHA                                 | KRISHNA CHANDRA SAHU<br>VS    | //<br>0<br>//        |                          |
| 418 | D-WP(C)/34315/2026 | BANAMALI KUANR<br>VS<br>STATE OF ODISHA                                     | SUBHADUTTA ROUTRAY<br>VS      | //<br>0<br>//        |                          |
| 419 | D-WP(C)/34316/2026 | NIBEDITA DEHURY<br>VS<br>REGIONAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR | RAMAKANTA DAS<br>VS           | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                        | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---------------------------------------------------------------------------------------------|-----------------------------|----------------------|-------------|
| 420 | D-WP(C)/34320/2026 | HRUDANANDA JENA<br>VS<br>STATE OF ODISHA                                                    | KUNAL KUMAR SWAIN<br>VS     | //<br>0<br>//        |             |
| 421 | D-WP(C)/34321/2026 | KESABA ACHARYA<br>VS<br>STATE OF ODISHA                                                     | KRISHNA CHANDRA SAHU<br>VS  | //<br>0<br>//        |             |
| 422 | D-WP(C)/34322/2026 | SAILESH KUMAR PADHI<br>VS<br>STATE OF ODISHA                                                | KRISHNA CHANDRA SAHU<br>VS  | //<br>0<br>//        |             |
| 423 | D-WP(C)/34323/2026 | PINKY DARJEE @ PINKI DARJEE<br>VS<br>STATE OF ODISHA                                        | SRIKANTA MAHUNTA<br>VS      | //<br>0<br>//        |             |
| 424 | D-WP(C)/34324/2026 | ANJALI COLLEGE OF NURSING STUDIES, KHURDA<br>VS<br>STATE OF ODISHA                          | MANORANJAN KAR<br>VS        | //<br>0<br>//        |             |
| 425 | D-WP(C)/34325/2026 | DR.KAMALAKANTA PANDA<br>VS<br>STATE OF ODISHA                                               | SUBHADUTTA ROUTRAY<br>VS    | //<br>0<br>//        |             |
| 426 | D-WP(C)/34326/2026 | ALOK KUMAR PUROHIT<br>VS<br>STATE OF ODISHA                                                 | KUNAL KUMAR SWAIN<br>VS     | //<br>0<br>//        |             |
| 427 | D-WP(C)/34327/2026 | PRADEEP PATRA<br>VS<br>STATE OF ODISHA                                                      | SHIVSANKAR MOHANTY<br>VS    | //<br>0<br>//        |             |
| 428 | D-WP(C)/34328/2026 | DEBANATH PRADHAN<br>VS<br>STATE OF ODISHA                                                   | SUSANTA KUMAR MISHRA<br>VS  | //<br>0<br>//        |             |
| 429 | D-WP(C)/34329/2026 | CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI<br>VS<br>SATYABRATA BARIK                    | DEBHART SHANKAR PADHY<br>VS | //<br>0<br>//        |             |
| 430 | D-WP(C)/34330/2026 | GOVERNING BODY OF PANCHAYAT SAMITI HIGHER SECONDARY SCHOOL, HEMGIR<br>VS<br>STATE OF ODISHA | KESUNDAWIS MOON<br>VS       | //<br>0<br>//        |             |
| 431 | D-WP(C)/34331/2026 | DURYODHAN SETH @ SUKADEB SETH                                                               | AJAYA KUMAR JENA            | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                               | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 432 | D-WP(C)/34332/2026 | HARIHAR PANIGRAHI                                  | SUBHADUTTA ROUTRAY      | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 433 | D-WP(C)/34333/2026 | SACHIDANANDA BEHERA                                | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 434 | D-WP(C)/34335/2026 | GOBARDHAN SETHY                                    | RUDRA NARAYAN PARIJA    | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | ODISHA STATE WARE HOUSING CORPORATION, BHUBANESWAR |                         | //                   |             |
| 435 | D-WP(C)/34336/2026 | ADYAARUNAMA PRUSTY                                 | SOUMYA JYOTI BISWAL     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 436 | D-WP(C)/34338/2026 | DR.DAMBRUDHAR BHOL                                 | SUBHADUTTA ROUTRAY      | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 437 | D-WP(C)/34339/2026 | PRACHI SAHU                                        | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI    |                         | //                   |             |
| 438 | D-WP(C)/34341/2026 | OMSHIBA SWARUP SATPATHY                            | KUNAL KUMAR SWAIN       | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI    |                         | //                   |             |
| 439 | D-WP(C)/34342/2026 | BINOD @ BINOD CHANDRA PATRA                        | SIDHARTHA DAS           | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 440 | D-WP(C)/34343/2026 | TULARAM NAIK                                       | RUDRA NARAYAN PARIJA    | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 441 | D-WP(C)/34344/2026 | KULAMANI BARIKI                                    | SUBHADUTTA ROUTRAY      | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 442 | D-WP(C)/34345/2026 | MANOJ KUMAR SAHOO                                  | SIDHESWAR MALLIK        | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                       | COUNSEL OF PETNR./APPEL                                | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------------------------------------------|--------------------------------------------------------|----------------------|-------------|
| 443 | D-WP(C)/34348/2026 | STATE OF ODISHA<br>RAJKISHORE PRADHAN<br>VS                                                | SUSANTA KUMAR NAYAK<br>VS                              | //<br>//<br>0        |             |
| 444 | D-WP(C)/34349/2026 | STATE OF ODISHA<br>TANAY KUMAR NANDI<br>VS                                                 | LAXMIKANTA MOHANTY<br>VS                               | //<br>//<br>0        |             |
| 445 | D-WP(C)/34351/2026 | STATE OF ODISHA<br>NUVOCO VISTAS CORPORATION LTD., MUMBAI<br>VS                            | SASWAT KUMAR ACHARYA<br>VS                             | //<br>//<br>0        |             |
| 446 | D-WP(C)/34352/2026 | MICRO, SMALL AND MEDIUM ENTERPRISES FACILIATION COUNCIL, CUTTACK<br>GOPANDHU PRADHAN<br>VS | FACILIATION COUNCIL, CUTTACK<br>MAHESWAR MOHANTY<br>VS | //<br>//<br>0        |             |
| 447 | D-WP(C)/34353/2026 | STATE OF ODISHA<br>DR. ANWESHA PANDA<br>VS                                                 | RAKESH BEHERA<br>VS                                    | //<br>//<br>0        |             |
| 448 | D-WP(C)/34354/2026 | STATE OF ODISHA<br>ANUPAMA BHOI<br>VS                                                      | PRASANTA KUMAR SATAPATHY<br>VS                         | //<br>//<br>0        |             |
| 449 | D-WP(C)/34355/2026 | STATE OF ODISHA<br>NIHAR NALINI MOHANTY<br>VS                                              | LAXMIKANTA MOHANTY<br>VS                               | //<br>//<br>0        |             |
| 450 | D-WP(C)/34356/2026 | STATE OF ODISHA<br>LAXMIDHARA PATI<br>VS                                                   | KABIRAJ PRADHAN<br>VS                                  | //<br>//<br>0        |             |
| 451 | D-WP(C)/34357/2026 | STATE OF ODISHA<br>PRAVAT NALINI MOHANTY<br>VS                                             | LAXMIKANTA MOHANTY<br>VS                               | //<br>//<br>0        |             |
| 452 | D-WP(C)/34359/2026 | STATE OF ODISHA<br>PRIYADARSINI KHUNTIA<br>VS                                              | ANKITA MUKHERJI<br>VS                                  | //<br>//<br>0        |             |
| 453 | D-WP(C)/34360/2026 | STATE OF ODISHA<br>SANTOSH KUMAR @ HARIJAN<br>VS<br>MAHANADI COALFIELD LTD., SAMBALPUR     | HIMANSHU SEKHAR MISHRA<br>VS                           | //<br>//<br>0<br>//  |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                              | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|---------------------------------------------------------------------------------------------------|--------------------------------|----------------------|-------------|
| 454 | D-WP(C)/34361/2026 | ASHISH KUMAR PANDA<br>VS<br>STATE OF ODISHA                                                       | ARIJEET MISHRA<br>VS           | //<br>0<br>//        |             |
| 455 | D-WP(C)/34363/2026 | ANIL KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                                        | AKSHAYA KUMAR SAHOO<br>VS      | //<br>0<br>//        |             |
| 456 | D-WP(C)/34367/2026 | SASHI BHUSAN SAHANI<br>VS<br>STATE OF ODISHA                                                      | SUBHASREE MOHANTY<br>VS        | //<br>0<br>//        |             |
| 457 | D-WP(C)/34368/2026 | ROJALIN SAHOO<br>VS<br>CHAIRMAN AND MANAGING DIRECTOR OF BHARAT PETROLEUM CORPORATION LTD.,MUMBAI | ROHIT RANJAN RAY<br>VS         | //<br>0<br>//        |             |
| 458 | D-WP(C)/34369/2026 | PRADIPTA CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                                                   | HRUDANANDA MOHAPATRA<br>VS     | //<br>0<br>//        |             |
| 459 | D-WP(C)/34373/2026 | SIDDHARTHA PATTNAIK<br>VS<br>STATE OF ODISHA                                                      | PRITISH MOHAPATRA<br>VS        | //<br>0<br>//        |             |
| 460 | D-WP(C)/34375/2026 | NIRUPAMA BEHERA<br>VS<br>STATE OF ODISHA                                                          | NIKUNJA KUMAR ROUT<br>VS       | //<br>0<br>//        |             |
| 461 | D-WP(C)/34376/2026 | RAMESH CHANDRA NAYAK<br>VS<br>STATE OF ODISHA                                                     | SUBHADUTTA ROUTRAY<br>VS       | //<br>0<br>//        |             |
| 462 | D-WP(C)/34377/2026 | GOBINDA CHANDRA GIRI<br>VS<br>UNION OF INDIA                                                      | PRASANTA KUMAR SATAPATHY<br>VS | //<br>0<br>//        |             |
| 463 | D-WP(C)/34378/2026 | SANTOSH KUMAR DASH<br>VS<br>STATE OF ODISHA                                                       | SUBHADUTTA ROUTRAY<br>VS       | //<br>0<br>//        |             |
| 464 | D-WP(C)/34379/2026 | BILASINI BEHERA<br>VS<br>STATE OF ODISHA                                                          | NIKUNJA KUMAR ROUT<br>VS       | //<br>0<br>//        |             |
| 465 | D-WP(C)/34380/2026 | GOBINDA CHARAN NAYAK                                                                              | SAMIR KUMAR MISHRA             | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                    | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-----------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 466 | D-WP(C)/34381/2026 | DAITARI NAYAK                           | SAMIR KUMAR MISHRA      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 467 | D-WP(C)/34382/2026 | DR.NISAMANI SWAIN                       | SUBHADUTTA ROUTRAY      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 468 | D-WP(C)/34383/2026 | LILI NAIK                               | NIKUNJA KUMAR ROUT      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 469 | D-WP(C)/34384/2026 | SOUBHAGYA CHANDRA LENKA                 | SUBHADUTTA ROUTRAY      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 470 | D-WP(C)/34385/2026 | KESHAB CHANDRA SHADANGI                 | BIDYADHAR MANSING       | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 471 | D-WP(C)/34386/2026 | SURATH SENAPATI @ SURATH KUMAR SENAPATI | DIBYARANJAN BARIK       | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | COLLECTOR, KATAKA                       |                         | //                   |             |
| 472 | D-WP(C)/34387/2026 | SANTOSH SUNANI                          | AKSHAYA KUMAR SAHOO     | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 473 | D-WP(C)/34388/2026 | ARUN KUMAR DAS                          | SOUMYA RANJAN PATI      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 474 | D-WP(C)/34389/2026 | MANASINEE SAHOO                         | NIKUNJA KUMAR ROUT      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                         |                         | //                   |             |
| 475 | D-WP(C)/34390/2026 | JOGAJANMA SIBADUTTA NAYAK               | DIBYARANJAN BARIK       | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |
|     |                    | COLLECTOR, KATAKA                       |                         | //                   |             |
| 476 | D-WP(C)/34391/2026 | MAMATA RANI DAS                         | NIKUNJA KUMAR ROUT      | //                   |             |
|     |                    | VS                                      | VS                      | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                     | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                     | E-Filing No              |
|-----|---------------------|----------------------------------------------------------|--------------------------------|------------------------------------------|--------------------------|
| 477 | D-WP(C)/34392/2026  | STATE OF ODISHA<br>LAXMI SAHOO<br>VS                     | NIKUNJA KUMAR ROUT<br>VS       | //<br>//<br>()                           |                          |
| 478 | D-WP(C)/34393/2026  | STATE OF ODISHA<br>MAA LAXMI WOMEN SELF HELP GROUP<br>VS | Rajiv K. Mahanta<br>VS         | //<br>//<br>()                           | AOR20220001662C202600046 |
| 479 | D-WP(C)/34394/2026  | STATE OF ODISHA<br>BHIMSEN PODH<br>VS                    | Bijay Kumar Behera<br>VS       | //<br>//<br>()                           | AOR20220001736C202600186 |
| 480 | D-ABLAPL/22473/2026 | State Of Odisha<br>AJAY @ AJAYA LOHAR<br>VS              | ASHIM KISHOR PAL<br>VS         | //<br>SUNDARGARH SADAR /374 /2026<br>()  | AOD20240000667C202600028 |
| 481 | D-ABLAPL/22474/2026 | STATE OF ODISHA<br>JAGANNATH BISWAL<br>VS                | RAJENDRA NARAYAN ROUT<br>VS    | //<br>SAHID NAGAR P.S. /347 /2026<br>()  | AOR20220001558C202600147 |
| 482 | D-ABLAPL/22477/2026 | STATE OF ODISHA<br>SURYA PRASAD NAYAK<br>VS              | DEEPAK KUMAR DAS<br>VS         | //<br>KONARK /207 /2026<br>()            |                          |
| 483 | D-ABLAPL/22481/2026 | STATE OF ODISHA<br>PANKAJ BEHERA<br>VS                   | SANTOSH CHANDRA ATABUDHI<br>VS | //<br>BHARATPUR PS /629 /2026<br>()      |                          |
| 484 | D-ABLAPL/22484/2026 | STATE OF ODISHA<br>SUDHANSHU SAHOO @ CHANDAN<br>VS       | UMA SHANKAR PATEL<br>VS        | //<br>RAJGANGPUR /383 /2026<br>()        | AOR20220000263C202600066 |
| 485 | D-ABLAPL/22485/2026 | STATE OF ODISHA<br>DILIP KUMAR SWAIN<br>VS               | RAMANI KANTA PATTANAIAK<br>VS  | //<br>//0<br>()                          |                          |
| 486 | D-ABLAPL/22486/2026 | STATE OF ODISHA<br>SURYAKANTA DAS<br>VS                  | SANTOSH CHANDRA ATABUDHI<br>VS | //<br>BALASORE SADAR /386 /2026<br>()    |                          |
| 487 | D-ABLAPL/22488/2026 | STATE OF ODISHA<br>PRADEEP KUMAR NAYAK<br>VS             | UMAKANTA BARIK<br>VS           | //<br>BHAWANIPATNA TOWN /326 /2021<br>() |                          |
|     |                     | STATE OF ODISHA                                          |                                | //                                       |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                                  | E-Filing No              |
|-----|---------------------|-------------------------------------------------|-----------------------------|-------------------------------------------------------|--------------------------|
| 488 | D-ABLAPL/22496/2026 | SHAHIL @ SAHEL PAIK<br>VS<br>STATE OF ODISHA    | SOUBHAGYA KUMAR DASH<br>VS  | R.UDAYAGIRI /134 /2026<br>()<br>//                    | AOR20220001631C202600219 |
| 489 | D-ABLAPL/22497/2026 | V. VASABA RAO<br>VS<br>STATE OF ODISHA          | SAPAN KUMAR LENKA<br>VS     | BIDANASI /133 /2025<br>()<br>//                       |                          |
| 490 | D-ABLAPL/22498/2026 | V. VASABA RAO<br>VS<br>STATE OF ODISHA          | SAPAN KUMAR LENKA<br>VS     | BIDANASI /132 /2025<br>()<br>//                       |                          |
| 491 | D-ABLAPL/22501/2026 | ANIL BEHERA<br>VS<br>STATE OF ODISHA            | SAPAN KUMAR LENKA<br>VS     | BENTKAR (42 MOUZA) UPD CUTTACK /256 /2026<br>()<br>// |                          |
| 492 | D-ABLAPL/22504/2026 | SANTOSH KUMAR MALIK<br>VS<br>STATE OF ODISHA    | DALIRANI BEHURAY<br>VS      | SIMULIA /205 /2026<br>()<br>//                        |                          |
| 493 | D-ABLAPL/22510/2026 | PRAFULLA KUMAR SAHOO<br>VS<br>STATE OF ODISHA   | BIKRAM CHANDRA GHADEI<br>VS | PAHALA /315 /2026<br>()<br>//                         |                          |
| 494 | D-ABLAPL/22515/2026 | RAMESH BAHADUR<br>VS<br>STATE OF ODISHA         | BIKRAM KESHARI RAJ<br>VS    | MAHILA (BERHAMPUR) /95 /2019<br>()<br>//              |                          |
| 495 | D-ABLAPL/22521/2026 | GUDDU KUMAR<br>VS<br>STATE OF ODISHA            | UMA SHANKAR PATEL<br>VS     | HEMGIR /294 /2026<br>()<br>//                         | AOR20220000263C202600067 |
| 496 | D-ABLAPL/22527/2026 | PRAMOD BEHERA<br>VS<br>STATE OF ODISHA          | AMITAV TRIPATHY<br>VS       | CAPITAL P.S. /571 /2026<br>()<br>//                   |                          |
| 497 | D-ABLAPL/22528/2026 | B.C.M BISHAL @ BITU<br>VS<br>STATE OF ODISHA    | AMITAV TRIPATHY<br>VS       | NAYAGARH /234 /2026<br>()<br>//                       |                          |
| 498 | D-ABLAPL/22530/2026 | KELU @ LOKANATH PARIDA<br>VS<br>STATE OF ODISHA | AMITAV TRIPATHY<br>VS       | ITAMATI /228 /2026<br>()<br>//                        |                          |
| 499 | D-ABLAPL/22548/2026 | SMRUTIRANJAN JENA                               | SUSANTA KUMAR BARAL         | DHAMNAGAR /302 /2026                                  | AOR20220001297C202600175 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                        | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE      | E-Filing No |
|-----|---------------------|---------------------------------------------|-----------------------------|---------------------------|-------------|
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 500 | D-ABLAPL/22551/2026 | PRASANTA SETHY                              | DEEPAK KU SAHOO             | MARSHAGHAI /294 /2026     |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 501 | D-ABLAPL/22558/2026 | SUNIL BEHERA                                | BISWAPRAKASH MOHAPATRA      | BADACHANA /237 /2026      |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 502 | D-ABLAPL/22559/2026 | GURUKRUSHNA TAREI                           | KOUSIK ANANDA GURU          | BARIPADA SADAR /179 /2026 |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 503 | D-ABLAPL/22561/2026 | BISWAJITA SINGH                             | SWATIREKHA JENA             | NAYAPALLI P.S. /538 /2026 |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 504 | D-ABLAPL/22563/2026 | SIBANANDA SENDHA                            | AMLAN MOHANTY               | BAMBARI /133 /2026        |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 505 | D-ABLAPL/22564/2026 | RAJ ALI KHAN @ BHOLAMAHALA RAJ @ ARBAZ ALAM | AMULYA RATNA PANDA          | BINJHARPUR /344 /2026     |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 506 | D-ABLAPL/22565/2026 | MUKESH KUMAR SAHOO@ MUKA SAHOO              | AMULYA RATNA PANDA          | BINJHARPUR /352 /2026     |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 507 | D-ABLAPL/22569/2026 | BAIA NAYAK                                  | BIRAJA PRASAD NANDA         | TALCHER TOWN /759 /2026   |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 508 | D-ABLAPL/22572/2026 | SUKANTA SWAIN                               | DEBENDRA NARAYAN PATTANAIAK | JANKIA P.S. /412 /2026    |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 509 | D-ABLAPL/22573/2026 | SUDHIR KUMAR SAHOO                          | BIRAJA PRASAD NANDA         | BAMBARI /133 /2026        |             |
|     |                     | VS                                          | VS                          | ()                        |             |
|     |                     | STATE OF ODISHA                             |                             | //                        |             |
| 510 | D-ABLAPL/22575/2026 | RANJAN MAHARANA @ MOHARANA                  | SUBODH KUMAR MOHANTY        | DASPALLA /220 /2023       |             |
|     |                     | VS                                          | VS                          | ()                        |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                     | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                       | E-Filing No              |
|-----|---------------------|--------------------------------------------------------------------------|---------------------------|--------------------------------------------|--------------------------|
| 511 | D-ABLAPL/22577/2026 | STATE OF ODISHA<br>BIBHUTI BHUSAN PALEI<br>VS                            | PABITRA KUMAR NAYAK<br>VS | //<br>RAIRANGPUR TOWN /227 /2026<br>()     |                          |
| 512 | D-ABLAPL/22579/2026 | STATE OF ODISHA<br>PRAMOD DAS<br>VS                                      | JYOTIRMAYA SAHOO<br>VS    | //<br>GRAM GANJAM /137 /2026<br>()         |                          |
| 513 | D-ABLAPL/22591/2026 | STATE OF ODISHA<br>KRUPASINDHU KOCHIM<br>VS                              | TUKUNA KUMAR MISHRA<br>VS | //<br>JEYPORE VIGILANCE /15 /2018<br>()    |                          |
| 514 | D-ABLAPL/22596/2026 | STATE OF ODISHA(VIG.)<br>ANANDA KUMAR PADHI @ PADHY<br>VS                | ARIJEET MISHRA<br>VS      | //<br>JAJPUR ROAD /393 /2026<br>()         |                          |
| 515 | D-ABLAPL/22597/2026 | STATE OF ODISHA<br>PRASANTA KUMAR SAHOO<br>VS                            | ARIJEET MISHRA<br>VS      | //<br>FATEGARH /138 /2026<br>()            |                          |
| 516 | D-ABLAPL/22602/2026 | STATE OF ODISHA<br>TRUPTI RANJAN NAYAK<br>VS                             | SRIKHETRA MISHRA<br>VS    | //<br>CUTTACK SADAR /518 /2026<br>()       |                          |
| 517 | D-ABLAPL/22603/2026 | STATE OF ODISHA<br>SUBASH CHANDRA BEHERA<br>VS                           | SAMARESH PATTNIAIK<br>VS  | //<br>KUJANGA /174 /2026<br>()             |                          |
| 518 | D-ABLAPL/22605/2026 | STATE OF ODISHA<br>JILU BEHERA<br>VS                                     | SK. ZAFARULLA<br>VS       | //<br>GOP /218 /2026<br>()                 |                          |
| 519 | D-ABLAPL/22606/2026 | STATE OF ODISHA<br>DIPU KESHI @ MANAS KUMAR KESHI<br>VS                  | HAREKRUSHNA DASH<br>VS    | //<br>GHASIPURA /215 /2026<br>()           | AOD20240000001C202600064 |
| 520 | D-ABLAPL/22611/2026 | STATE OF ODISHA<br>SIBA SETHI<br>VS                                      | SURESH KUMAR PANDA<br>VS  | //<br>TARASINGI /188 /2026<br>()           |                          |
| 521 | D-ABLAPL/22612/2026 | STATE OF ODISHA<br>KALIA BEHERA @ PADMAN BEHERA<br>VS<br>STATE OF ODISHA | SURESH KUMAR PANDA<br>VS  | //<br>CUTTACK SADAR /487 /2026<br>()<br>// |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :27/07/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                               | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                   | E-Filing No |
|-----|---------------------|----------------------------------------------------|--------------------------------|----------------------------------------|-------------|
| 522 | D-ABLAPL/22613/2026 | SUDHANSHU SEKHAR ROUT<br>VS<br>STATE OF ODISHA     | SURESH KUMAR PANDA<br>VS       | CAPITAL P.S. /561 /2026<br>()<br>//    |             |
| 523 | D-ABLAPL/22622/2026 | SURYAKANTA BARAL<br>VS<br>STATE OF ODISHA          | ASIT KUMAR JENA<br>VS          | SUKINDA /147 /2026<br>()<br>//         |             |
| 524 | D-ABLAPL/22630/2026 | GOURAHARI MANDAL<br>VS<br>STATE OF ODISHA(VIG.)    | PRASANTA KUMAR SAHOO<br>VS     | CUTTACK VIGILANCE /5 /2026<br>()<br>// |             |
| 525 | D-ABLAPL/22636/2026 | CHITRU PUTA @ CHITRA PUTA<br>VS<br>STATE OF ODISHA | BIBHU PRASAD CHHUALSINGH<br>VS | TUREIKELA /113 /2026<br>()<br>//       |             |
| 526 | D-ABLAPL/22645/2026 | LOCHAN GOUDA<br>VS<br>STATE OF ODISHA              | AKSHAYA KUMAR SAHOO<br>VS      | TUMUDIBANDHA /75 /2026<br>()<br>//     |             |
| 527 | D-ABLAPL/22648/2026 | SUSANTA GIRI<br>VS<br>STATE OF ODISHA              | NIRANJAN LENKA<br>VS           | RASGOBINDPUR /422 /2025<br>()<br>//    |             |
| 528 | D-ABLAPL/22655/2026 | MOHAMMED TUBREJ QURESHI<br>VS<br>STATE OF ODISHA   | RASHMIKANTA MAHALIK<br>VS      | BAMBARI /165 /2026<br>()<br>//         |             |

# ORISSA HIGH COURT

MISC CASES FILED on :27/07/2026

| SL. NO. | FILING NO<br>CASE NO                       | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL | E-FILING NO<br>IA NO |
|---------|--------------------------------------------|--------------------------------------------|-----------------------------------------------------------|----------------------|
| 1       | D-ARBP(ICA)/14492/2026<br>ARBP(ICA)/2/2026 | GLENCORE INTERNATIONAL AG<br>MP            | ISHWAR MOHANTY                                            | 8/2026               |
| 2       | D-EXP/31953/2026<br>EXP/ /                 | ARUN KUMAR PADHY<br>MP                     | ADV.                                                      | 20/2026              |
| 3       | D-RFA/217/2008<br>RFA/217/2008             | PRATIMA PANDA<br>MP                        | M/S. J.N. RATH                                            | 28/2026              |
| 4       | D-CRP/4683/2026<br>CRP/40/2026             | SANAT KUMAR DASH<br>MP                     | SUKANTA KUMAR NAYAK                                       | 59/2026              |
| 5       | D-JCRLA/44/2021<br>JCRLA/44/2021           | TUNU@HARE KISHAN<br>MP                     | M/S.BISWAJIT NAYAK, S.SAMANTRAY, A.K.PATRA, M/S.SAHASRAN  | 180/2026             |
| 6       | D-CMAPL/50503/2025<br>CMAPL/103/2026       | ARNAPURNA SAHOO<br>MP                      | SUDEEP KUMAR SARANGI                                      | 183/2026             |
| 7       | D-CMAPL/50503/2025<br>CMAPL/103/2026       | ARNAPURNA SAHOO<br>MP                      | SUDEEP KUMAR SARANGI                                      | 184/2026             |
| 8       | D-CMAPL/50503/2025<br>CMAPL/103/2026       | ARNAPURNA SAHOO<br>MP                      | SUDEEP KUMAR SARANGI                                      | 185/2026             |
| 9       | D-CRLMP/22545/2026<br>CRLMP/ /             | BAPUNI@SUNEET JENA<br>MP                   | PRIYA RANJAN SINGH                                        | 200/2026             |
| 10      | D-CRLMP/22589/2026<br>CRLMP/ /             | PRADYUMNA KUMAR<br>MP                      | ARIJEET MISHRA                                            | 201/2026             |
| 11      | D-CRLMP/22472/2026<br>CRLMP/ /             | BRAMHANANDA NAYAK<br>MP                    | BIJAYA KUMAR NAYAK (3)                                    | 202/2026             |
| 12      | D-TRP(C)/34206/2026<br>TRP(C)/ /           | RANJAN KUMAR KARNA<br>MP                   | KAPILA CHARAN NAYAK                                       | 242/2026             |
| 13      | D-TRP(C)/16324/2026<br>TRP(C)/149/2026     | SIBANI BEHERA<br>MP                        | T.N. MURTY                                                | 243/2026             |
| 14      | D-TRP(C)/34259/2026<br>TRP(C)/ /           | YAJNASENI OJHA<br>MP                       | ANUGRAHA NARAYAN SAMANTRAY                                | 244/2026             |
| 15      | D-RPFAM/34182/2026<br>RPFAM/ /             | SRIKANTA MAJHI<br>MP                       | ANUGRAHA NARAYAN SAMANTRAY                                | 309/2026             |
| 16      | D-RPFAM/34303/2026<br>RPFAM/ /             | RAKESH DEHURY<br>MP                        | SUNIL KUMAR PANDA                                         | 310/2026             |
| 17      | D-RPFAM/34303/2026<br>RPFAM/ /             | RAKESH DEHURY<br>MP                        | SUNIL KUMAR PANDA                                         | 311/2026             |
| 18      | D-MATA/33555/2026<br>MATA/ /               | RASHMITA TRIPATHY@NANDA<br>MP              | MANAS KUMAR CHAND                                         | 411/2026             |
| 19      | D-BLAPL/7110/2026<br>BLAPL/2368/2026       | MAHENDRA MALLICK<br>MP                     | MAHES DAS                                                 | 556/2026             |
| 20      | D-BLAPL/7108/2026<br>BLAPL/2366/2026       | MAHENDRA MALLICK<br>MP                     | MAHES DAS                                                 | 557/2026             |
| 21      | D-BLAPL/22065/2026<br>BLAPL/7599/2026      | SRIDHAR GHADAI<br>MP                       | BINI MISHRA                                               | 558/2026             |
| 22      | D-BLAPL/20941/2026<br>BLAPL/7437/2026      | SAGAR BEHERA<br>MP                         | RAJESH KUMAR MAHAPATRA                                    | 559/2026             |
| 23      | D-BLAPL/21173/2026<br>BLAPL/7484/2026      | SUBASH CHANDRA SAHOO<br>MP                 | ABHAS MOHANTY                                             | 560/2026             |
| 24      | D-CRLREV/19422/2026<br>CRLREV/ /           | GANDHARBA BISWAL<br>MP                     | BISWARANJAN DALAI                                         | 810/2026             |
| 25      | D-CRLREV/22541/2026<br>CRLREV/ /           | PRAVASH CHANDRA MISHRA<br>MP               | MANAS KUMAR CHAND                                         | 811/2026             |
| 26      | D-CRLREV/22571/2026                        | SOUMENDRA MOHAPATRA                        | PRANAB RANJAN CHHATOI                                     |                      |

|    |                     |                                                        |                        |           |
|----|---------------------|--------------------------------------------------------|------------------------|-----------|
|    | CRLREV/ /           | MP                                                     |                        | 812/2026  |
| 27 | D-CRLREV/22513/2026 | EPARI SUDEEP @ E.SUDEEP                                | RAJESH KUMAR MAHAPATRA |           |
|    | CRLREV/ /           | MP                                                     |                        | 813/2026  |
| 28 | D-CRLREV/22598/2026 | JAGADANANDA PATI                                       | BIJAYA KUMAR RAGADA    |           |
|    | CRLREV/ /           | MP                                                     |                        | 814/2026  |
| 29 | D-CRLREV/22607/2026 | SUDARSAN @ SUDARSAN PATRA                              | PULAKESH MOHANTY       |           |
|    | CRLREV/ /           | MP                                                     |                        | 815/2026  |
| 30 | D-CRLREV/22607/2026 | SUDARSAN @ SUDARSAN PATRA                              | PULAKESH MOHANTY       |           |
|    | CRLREV/ /           | MP                                                     |                        | 816/2026  |
| 31 | D-CRLREV/22650/2026 | MIRZA ASIF BAIG @ BEIG @ ASIQ                          | SUSAMPAD HOTA          |           |
|    | CRLREV/ /           | MP                                                     |                        | 817/2026  |
| 32 | D-RSA/27478/2026    | SHRABANI MIRDHA                                        | SUSHANTA KUMAR JOSHI   |           |
|    | RSA/358/2026        | MP                                                     |                        | 1079/2026 |
| 33 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1080/2026 |
| 34 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1081/2026 |
| 35 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1082/2026 |
| 36 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1083/2026 |
| 37 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1084/2026 |
| 38 | D-RSA/217/2017      | NARMADA PRUSTY@BEHERA                                  | M/S.BHAKTAHARI MOHANTY |           |
|    | RSA/217/2017        | MP                                                     |                        | 1085/2026 |
| 39 | D-RSA/34250/2026    | PRAHALLAD PRADHAN                                      | PRATYUSHA NAIDU        |           |
|    | RSA/ /              | MP                                                     |                        | 1086/2026 |
| 40 | D-RSA/28181/2026    | MAKARANDA BAGARTY@BAGARTTI                             | SAMVIT MOHANTY         |           |
|    | RSA/332/2026        | MP                                                     |                        | 1087/2026 |
| 41 | D-FAO/422/2023      | M.C. OF KABI ANANTA BIDYAPITHA, BHAKUDA                | MAHENDRA KUMAR SAHOO   |           |
|    | FAO/422/2023        | MP                                                     |                        | 1151/2026 |
| 42 | D-FAO/422/2023      | M.C. OF KABI ANANTA BIDYAPITHA, BHAKUDA                |                        |           |
|    | FAO/422/2023        | MP                                                     |                        | 1152/2026 |
| 43 | D-FAO/53287/2024    | MANAGING COMMITTEE OF SARASWATI VIDYAPITHA, SUNDARGARH | MAHENDRA KUMAR SAHOO   |           |
|    | FAO/603/2024        | MP                                                     |                        | 1153/2026 |
| 44 | D-FAO/53287/2024    | MANAGING COMMITTEE OF SARASWATI VIDYAPITHA, SUNDARGARH |                        |           |
|    | FAO/603/2024        | MP                                                     |                        | 1154/2026 |
| 45 | D-FAO/202/2020      | M.C. OF DAISING (M.E.) SCHOOL                          | MAHENDRA KUMAR SAHOO   |           |
|    | FAO/202/2020        | MP                                                     |                        | 1155/2026 |
| 46 | D-FAO/202/2020      | M.C. OF DAISING (M.E.) SCHOOL                          |                        |           |
|    | FAO/202/2020        | MP                                                     |                        | 1156/2026 |
| 47 | D-FAO/518/2022      | M.C. OF G.P. HIGH SCHOOL, JARAK                        | MAHENDRA KUMAR SAHOO   |           |
|    | FAO/518/2022        | MP                                                     |                        | 1157/2026 |
| 48 | D-FAO/518/2022      | M.C. OF G.P. HIGH SCHOOL, JARAK                        |                        |           |
|    | FAO/518/2022        | MP                                                     |                        | 1158/2026 |
| 49 | D-FAO/191/2022      | MANAGING COMMITTEE OF SRI SRI BALUNKESWAR BIDYAPITHA   | MAHENDRA KUMAR SAHOO   |           |
|    | FAO/191/2022        | MP                                                     |                        | 1159/2026 |
| 50 | D-FAO/191/2022      | MANAGING COMMITTEE OF SRI SRI BALUNKESWAR BIDYAPITHA   |                        |           |
|    | FAO/191/2022        | MP                                                     |                        | 1160/2026 |
| 51 | D-FAO/403/2023      | BASANTA KUMAR MISHRA                                   |                        |           |
|    | FAO/403/2023        | MP                                                     |                        | 1161/2026 |
| 52 | D-FAO/403/2023      | BASANTA KUMAR MISHRA                                   |                        |           |
|    | FAO/403/2023        | MP                                                     |                        | 1162/2026 |
| 53 | D-FAO/24289/2026    | BEBI @ INDULATA BEHERA                                 | DIPTI RANJAN MOHAPATRA |           |
|    | FAO/876/2026        | MP                                                     |                        | 1163/2026 |
| 54 | D-FAO/31533/2026    | D.M. (LEGAL), ORIENTAL INSURANCE COMPANY LTD, SUNDA    | PRASANTA KUNIAWAHAHALI |           |
|    | FAO/ /              | MP                                                     |                        | 1164/2026 |
| 55 | D-FAO/31530/2026    | D.M. (LEGAL), ORIENTAL INSURANCE COMPANY LTD, SUNDA    | PRASANTA KUNIAWAHAHALI |           |
|    | FAO/ /              | MP                                                     |                        | 1165/2026 |
| 56 | D-FAO/72/2019       | TULSI DAS                                              |                        |           |
|    | FAO/72/2019         | MP                                                     |                        | 1166/2026 |
| 57 | D-FAO/30695/2026    | D.M., NEW INDIA ASSURANCE COMPANY LTD, SUNDA           | G.P.D, SUNDA           |           |
|    | FAO/ /              | MP                                                     |                        | 1167/2026 |

|    |                                         |                                                                    |                                              |           |
|----|-----------------------------------------|--------------------------------------------------------------------|----------------------------------------------|-----------|
| 58 | D-FAO/34297/2026<br>FAO/ /              | JARAR HOSIN<br>MP                                                  | MIHIR KUMAR DASH                             | 1168/2026 |
| 59 | D-ABLAPL/18806/2026<br>ABLAPL/7475/2026 | NIRMAL KUMAR SAHOO @ NIRMAL SAHOO<br>MP                            |                                              | 1345/2026 |
| 60 | D-ABLAPL/14415/2026<br>ABLAPL/6211/2026 | SUBASH SAMAL<br>MP                                                 |                                              | 1346/2026 |
| 61 | D-ABLAPL/19305/2026<br>ABLAPL/7632/2026 | TAPAS MALLICK<br>MP                                                |                                              | 1347/2026 |
| 62 | D-ABLAPL/18297/2026<br>ABLAPL/7258/2026 | MANOJ DIGAL<br>MP                                                  |                                              | 1348/2026 |
| 63 | D-ABLAPL/17265/2026<br>ABLAPL/6816/2026 | SK. SAJAN<br>MP                                                    |                                              | 1349/2026 |
| 64 | D-CMP/34093/2026<br>CMP/ /              | LAXMI NARAYAN NAYAK<br>MP                                          | SANJAY KUMAR PRADHAN                         | 1358/2026 |
| 65 | D-CMP/34080/2026<br>CMP/ /              | SARITA PANI<br>MP                                                  | RAJJEET ROY                                  | 1359/2026 |
| 66 | D-CMP/34147/2026<br>CMP/ /              | SATYANARAYAN PARIDA<br>MP                                          | RANJAN KUMAR ROUT                            | 1360/2026 |
| 67 | D-CMP/34149/2026<br>CMP/ /              | BENSAN MULTI-PROJECTS PVT.LTD.<br>MP                               | RANJAN KUMAR ROUT                            | 1361/2026 |
| 68 | D-CMP/34186/2026<br>CMP/1227/2026       | BAIKUNTHA BARIK<br>MP                                              | MD. GOLAM MADANI                             | 1362/2026 |
| 69 | D-CMP/22465/2026<br>CMP/843/2026        | TRUPTI PATNAIK<br>MP                                               | BHAGABAN MOHANTY                             | 1363/2026 |
| 70 | D-CMP/34275/2026<br>CMP/ /              | NADIA GAHIR<br>MP                                                  | DEBABRATA DASH                               | 1364/2026 |
| 71 | D-CMP/34288/2026<br>CMP/ /              | GOURIMANI NAYAK<br>MP                                              | MAHESWAR MOHANTY                             | 1365/2026 |
| 72 | D-CMP/34317/2026<br>CMP/ /              | JAGANNATH BEHERA<br>MP                                             | RAMA CHANDRA RATH                            | 1366/2026 |
| 73 | D-CMP/34346/2026<br>CMP/ /              | RANJIT KUMAR ROUT<br>MP                                            | BUDHIRAM DAS                                 | 1367/2026 |
| 74 | D-CMP/34346/2026<br>CMP/ /              | RANJIT KUMAR ROUT<br>MP                                            | BUDHIRAM DAS                                 | 1368/2026 |
| 75 | D-MACA/34066/2026<br>MACA/ /            | SOBHAGINI MISHRA<br>MP                                             | PRADEEP KUMAR MISHRA                         | 1678/2026 |
| 76 | D-MACA/34066/2026<br>MACA/ /            | SOBHAGINI MISHRA<br>MP                                             | PRADEEP KUMAR MISHRA                         | 1679/2026 |
| 77 | D-MACA/34079/2026<br>MACA/ /            | BEDAPRAKASH BEHURA<br>MP                                           | BISHNU BRATA SINGH                           | 1680/2026 |
| 78 | D-MACA/34079/2026<br>MACA/ /            | BEDAPRAKASH BEHURA<br>MP                                           | BISHNU BRATA SINGH                           | 1681/2026 |
| 79 | D-MACA/32779/2026<br>MACA/ /            | M/S. SHRIRAM GENERAL INSURANCE CO. LTD., MUMBAI<br>MP              | BIJAYA KUMAR BEHERA(1), PRABODHA KU.DASH     | 1682/2026 |
| 80 | D-MACA/9417/2026<br>MACA/297/2026       | CHIEF REGIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., CUTTACK<br>MP | BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY     | 1683/2026 |
| 81 | D-MACA/34169/2026<br>MACA/ /            | M/S. SHRIRAM GENERAL INSURANCE CO. LTD., CUTTACK<br>MP             |                                              | 1684/2026 |
| 82 | D-MACA/34169/2026<br>MACA/ /            | M/S. SHRIRAM GENERAL INSURANCE CO. LTD., CUTTACK<br>MP             |                                              | 1685/2026 |
| 83 | D-MACA/30777/2026<br>MACA/ /            | TATA AIG GENERAL INS. CO. LTD., MUMBAI<br>MP                       | BIJAYA KUMAR BEHERA(1), PRABODHA KU.DASH     | 1686/2026 |
| 84 | D-MACA/967/2017<br>MACA/967/2017        | MANAGER,CHIEF EXECUTIVE,BAJAJ ALL INDIA INSURANCE CO.LTD.<br>MP    |                                              | 1687/2026 |
| 85 | D-MACA/31523/2026<br>MACA/ /            | M/S. NATIONAL INSURANCE CO. LTD., CUTTACK<br>MP                    |                                              | 1688/2026 |
| 86 | D-MACA/31523/2026<br>MACA/ /            | M/S. NATIONAL INSURANCE CO. LTD., CUTTACK<br>MP                    |                                              | 1689/2026 |
| 87 | D-MACA/31521/2026<br>MACA/ /            | M/S. NATIONAL INSURANCE CO. LTD., CUTTACK<br>MP                    |                                              | 1690/2026 |
| 88 | D-CRLA/393/2019<br>CRLA/393/2019        | BAILOCHAN MOHANTA@GULTU<br>MP                                      | M/S.BIJAYA KUMAR BEHERA(1), PRABODHA KU.DASH | 1885/2026 |
| 89 | D-CRLA/417/2019                         | SANTOSH BISWAL                                                     | BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY     |           |

|     |                    |                                 |                                                           |           |
|-----|--------------------|---------------------------------|-----------------------------------------------------------|-----------|
|     | CRLA/417/2019      | MP                              |                                                           | 1886/2026 |
| 90  | D-CRLA/417/2019    | SANTOSH BISWAL                  | BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY                  |           |
|     | CRLA/417/2019      | MP                              |                                                           | 1887/2026 |
| 91  | D-CRLA/16503/2024  | RAJA NAYAK                      | LAXMIDHAR MAHAPATRA                                       |           |
|     | CRLA/562/2024      | MP                              |                                                           | 1888/2026 |
| 92  | D-CRLA/15389/2026  | BIJAYA SAHU                     | SIDDHARTH GOUTAM DAS                                      |           |
|     | CRLA/561/2026      | MP                              |                                                           | 1889/2026 |
| 93  | D-CRLA/890/2022    | SASHIDHAR MAHALING@MAHALLIK     | BHARAT BHUSAN ROUTRAY, M/S.NIRANJAN PANDA, B.KANUNGO, S   |           |
|     | CRLA/890/2022      | MP                              |                                                           | 1890/2026 |
| 94  | D-CRLA/40602/2025  | LAXMIDHAR MOHAPATRA             | BIRAJA PRASAD TRIPATHY                                    |           |
|     | CRLA/6/2026        | MP                              |                                                           | 1891/2026 |
| 95  | D-CRLA/5204/2025   | BABULI NAIK                     | PABITRA KUMAR NAYAK                                       |           |
|     | CRLA/245/2025      | MP                              |                                                           | 1892/2026 |
| 96  | D-CRLA/22626/2026  | DAITARI SAHU                    | AMITAV TRIPATHY                                           |           |
|     | CRLA/ /            | MP                              |                                                           | 1893/2026 |
| 97  | D-CRLA/22626/2026  | DAITARI SAHU                    | AMITAV TRIPATHY                                           |           |
|     | CRLA/ /            | MP                              |                                                           | 1894/2026 |
| 98  | D-CRLA/1247/2023   | MAHENDRA ORAM                   | RAJJEET ROY                                               |           |
|     | CRLA/1247/2023     | MP                              |                                                           | 1895/2026 |
| 99  | D-CRLMC/19896/2026 | NEELAM @ NILAM KUMAR SWAIN      | SOUBHAGYA SWAIN                                           |           |
|     | CRLMC/2144/2026    | MP                              |                                                           | 1895/2026 |
| 100 | D-CRLMC/22493/2026 | PRAYAS KANTI SAMAL              | ASWINI PATNAIK                                            |           |
|     | CRLMC/ /           | MP                              |                                                           | 1896/2026 |
| 101 | D-CRLA/640/2019    | LUKASH KUTRUKA                  | M/S.DEVASHIS PANDA, S.PANDA, A.MEHTA, A.ACHARYA, D.K.MOHA |           |
|     | CRLA/640/2019      | MP                              |                                                           | 1896/2026 |
| 102 | D-CRLMC/22507/2026 | MANORANJAN MOHAPATRA            | BIDYADHAR MANSING                                         |           |
|     | CRLMC/ /           | MP                              |                                                           | 1897/2026 |
| 103 | D-CRLA/1005/2022   | SHIBA SANKAR SABAT              | DEVASHIS PANDA                                            |           |
|     | CRLA/1005/2022     | MP                              |                                                           | 1897/2026 |
| 104 | D-CRLMC/22522/2026 | ADHIR KUMAR DEY@ADHIR DEY       | ABHISEK MOHANTY                                           |           |
|     | CRLMC/ /           | MP                              |                                                           | 1898/2026 |
| 105 | D-CRLA/16519/2025  | ANIL KUMAR JENA                 | DEVASHIS PANDA                                            |           |
|     | CRLA/643/2025      | MP                              |                                                           | 1898/2026 |
| 106 | D-CRLMC/22524/2026 | HRUSIKESH SAHOO                 | SAMARENDRA MOHANTY                                        |           |
|     | CRLMC/ /           | MP                              |                                                           | 1899/2026 |
| 107 | D-CRLMC/22529/2026 | LAXMAN KUMAR BEHERA             | SOUMYA MISHRA                                             |           |
|     | CRLMC/ /           | MP                              |                                                           | 1900/2026 |
| 108 | D-CRLMC/8059/2024  | SANIA @ SANATAN BEHERA          | PRAKASH KUMAR MISHRA                                      |           |
|     | CRLMC/832/2024     | MP                              |                                                           | 1901/2026 |
| 109 | D-CRLMC/22537/2026 | PRADIPTA DAS @ PRADIP KU. DAS   | SANTOSH KUMAR DWIVEDI                                     |           |
|     | CRLMC/ /           | MP                              |                                                           | 1902/2026 |
| 110 | D-CRLMC/22576/2026 | SRIKANTA KUMBHAR@TIMAN          | TRILOCHAN NANDA                                           |           |
|     | CRLMC/ /           | MP                              |                                                           | 1903/2026 |
| 111 | D-CRLMC/22576/2026 | SRIKANTA KUMBHAR@TIMAN          | TRILOCHAN NANDA                                           |           |
|     | CRLMC/ /           | MP                              |                                                           | 1904/2026 |
| 112 | D-CRLMC/22581/2026 | SK. ABDUL RASID                 | ASUTOSH SAHOO                                             |           |
|     | CRLMC/ /           | MP                              |                                                           | 1905/2026 |
| 113 | D-CRLMC/22582/2026 | ASHOK KUMAR DAS                 | UPENDRA KUMAR SAMAL, SR.ADV.                              |           |
|     | CRLMC/ /           | MP                              |                                                           | 1906/2026 |
| 114 | D-CRLMC/22588/2026 | INDERALAL SHARMA                | UPENDRA KUMAR SAMAL, (SR.ADV.)                            |           |
|     | CRLMC/ /           | MP                              |                                                           | 1907/2026 |
| 115 | D-CRLMC/22594/2026 | INDERLAL SHARMA                 | UPENDRA KUMAR SAMAL, (SR.ADV.)                            |           |
|     | CRLMC/ /           | MP                              |                                                           | 1908/2026 |
| 116 | D-CRLMC/22592/2026 | BINOD ORAM                      | PABITRA KUMAR NAYAK                                       |           |
|     | CRLMC/ /           | MP                              |                                                           | 1909/2026 |
| 117 | D-CRLMC/22584/2026 | PREMANANDA MOHAPATRA            | SOUGAT DASH                                               |           |
|     | CRLMC/ /           | MP                              |                                                           | 1910/2026 |
| 118 | D-CRLMC/22617/2026 | BIRANCHI NARAYAN PRADHAN        | SAILAZA NANDAN DAS                                        |           |
|     | CRLMC/ /           | MP                              |                                                           | 1911/2026 |
| 119 | D-CRLMC/22621/2026 | HAREKRISHNA @ HAREKRUSHNA PANDA | PRATEIK PARIJA                                            |           |
|     | CRLMC/ /           | MP                              |                                                           | 1912/2026 |
| 120 | D-CRLMC/22627/2026 | NARAYAN DORA                    | SANDEEP RATH                                              |           |
|     | CRLMC/ /           | MP                              |                                                           | 1913/2026 |

|     |                                        |                                                                         |                                        |            |
|-----|----------------------------------------|-------------------------------------------------------------------------|----------------------------------------|------------|
| 121 | D-CRLMC/22632/2026<br>CRLMC/ /         | ALEKH CHANDRA BEHERA@ALEKHA<br>MP                                       | AKASH BHUYAN                           | 1914/2026  |
| 122 | D-CRLMC/20579/2026<br>CRLMC/2282/2026  | ANIL KUMAR NANDA<br>MP                                                  | RAJKISHORE SWAIN                       | 1915/2026  |
| 123 | D-CRLMC/22634/2026<br>CRLMC/ /         | PRITICHHANDA RATHA<br>MP                                                | SANJIB KUMAR BHANJADEO                 | 1916/2026  |
| 124 | D-CRLMC/22634/2026<br>CRLMC/ /         | PRITICHHANDA RATHA<br>MP                                                | SANJIB KUMAR BHANJADEO                 | 1917/2026  |
| 125 | D-CRLMC/22641/2026<br>CRLMC/ /         | DINESH KUMAR SAHOO<br>MP                                                | SUJIT KUMAR ACHARYA                    | 1918/2026  |
| 126 | D-WA/19460/2026<br>WA/1013/2026        | ASHOK KUMAR PATRA<br>MP                                                 | SANJIB MOHANTY                         | 2409/2026  |
| 127 | D-WA/9403/2024<br>WA/274/2024          | PRINCIPAL SECY, WATER RESOURCES DEPTT., ODISHA<br>MP                    |                                        | 2410/2026  |
| 128 | D-WA/6445/2024<br>WA/197/2024          | STATE OF ODISHA<br>MP                                                   | SAROJ KANTA SAMAL,A.G.A                | 2411/2026  |
| 129 | D-WA/20/2016<br>WA/20/2016             | EXE.ENGNR.ELECTRICAL<br>MP                                              | M/S.PRADIPT A KU.MOHANTY               | 2412/2026  |
| 130 | D-WP(C)/34064/2026<br>WP(C)/ /         | SAMPAT KUMAR DASH<br>MP                                                 | SAILABALA JENA                         | 13978/2026 |
| 131 | D-WP(C)/34062/2026<br>WP(C)/ /         | PRINCIPAL SECRETARY OF FOREST ENVIRONMENT AND CLIMATE CHANGE DEPT<br>MP | ROMMENDAS MOHANTY                      | 13979/2026 |
| 132 | D-WP(C)/45295/2024<br>WP(C)/26719/2024 | G.D. B.ED. COLLEGE(SE), PATTAMUNDAI,<br>MP                              | ASHOK KUMAR MOHANTY                    | 13980/2026 |
| 133 | D-WP(C)/7654/2026<br>WP(C)/6579/2026   | BIMAL KUMAR AGARWAL<br>MP                                               | SIDHANT DWIBEDI                        | 13981/2026 |
| 134 | D-WP(C)/34067/2026<br>WP(C)/ /         | OM PRAKASH SINGH<br>MP                                                  | SOUMYA RANJAN MOHANTY                  | 13982/2026 |
| 135 | D-WP(C)/34065/2026<br>WP(C)/ /         | MUKESH JHANKAR<br>MP                                                    | ANJAN KUMAR BISWAL                     | 13983/2026 |
| 136 | D-WP(C)/13285/2025<br>WP(C)/9679/2025  | KHAGESWAR BASANTIA<br>MP                                                | PRABIN DAS                             | 13984/2026 |
| 137 | D-WP(C)/33948/2026<br>WP(C)/ /         | M/S KESHARI ESTATES PVT LTD<br>MP                                       | SUDEEP KUMAR SARANGI                   | 13985/2026 |
| 138 | D-WP(C)/22910/2023<br>WP(C)/22910/2023 | SUSHIL KUMAR MEHER<br>MP                                                | SUSHIL KUMAR MEHER(IN PERSON)          | 13986/2026 |
| 139 | D-WP(C)/34076/2026<br>WP(C)/ /         | SABIR AHEMAD<br>MP                                                      | BASUDEV MISHRA                         | 13987/2026 |
| 140 | D-WP(C)/34078/2026<br>WP(C)/23585/2026 | DR. SANDHYARANI DAS<br>MP                                               | JANAKI KANTA MAHAPATRA                 | 13988/2026 |
| 141 | D-WP(C)/34082/2026<br>WP(C)/ /         | UDAYANATH SWAIN<br>MP                                                   | AVIJIT MISHRA                          | 13989/2026 |
| 142 | D-WP(C)/31077/2026<br>WP(C)/22353/2026 | MADHURITA RATHA<br>MP                                                   | RANJAN KUMAR NAYAK                     | 13990/2026 |
| 143 | D-WP(C)/34087/2026<br>WP(C)/ /         | PRAVASINI PATTNAIK<br>MP                                                | LAXMAN PRADHAN                         | 13991/2026 |
| 144 | D-WP(C)/31622/2026<br>WP(C)/21843/2026 | PURI SARASWATI INSTITUTE OF MEDICAL SCIENCE KARAKOTA<br>MP              | SUBHANKAR MOHANTA(MR.GOURI MOHAN RATH) | 13992/2026 |
| 145 | D-WP(C)/34090/2026<br>WP(C)/23565/2026 | KAILASH CHANDRA SWAIN<br>MP                                             | MANOJ KUMAR PATI                       | 13993/2026 |
| 146 | D-WP(C)/34091/2026<br>WP(C)/23611/2026 | PRABHURANJAN SATPATHY<br>MP                                             | SATYA SMRUTI MOHANTY                   | 13994/2026 |
| 147 | D-WP(C)/20259/2024<br>WP(C)/13065/2024 | SABITA BEHERA<br>MP                                                     | BIBEKANANDA BHUYAN                     | 13995/2026 |
| 148 | D-WP(C)/34098/2026<br>WP(C)/ /         | PRAVATI NAIK<br>MP                                                      | PARTHA SARATHI DAS                     | 13996/2026 |
| 149 | D-WP(C)/34100/2026<br>WP(C)/ /         | BIRAT CHANDRA DAGARA<br>MP                                              | SUDARSHAN NANDA                        | 13997/2026 |
| 150 | D-WP(C)/34100/2026<br>WP(C)/ /         | BIRAT CHANDRA DAGARA<br>MP                                              | SUDARSHAN NANDA                        | 13998/2026 |
| 151 | D-WP(C)/34102/2026<br>WP(C)/ /         | MADHAB PRADHAN<br>MP                                                    | TRILOCHAN BARIK                        | 13999/2026 |
| 152 | D-WP(C)/34103/2026                     | MAMI BEHERA                                                             | SUNIL KUMAR PANDA                      |            |

|     |                    |                                                      |                              |            |
|-----|--------------------|------------------------------------------------------|------------------------------|------------|
|     | WP(C)/ /           | MP                                                   |                              | 14000/2026 |
| 153 | D-WP(C)/35158/2022 | NRUSINGHA CHARAN BEHERA                              | MANAS PATI                   |            |
|     | WP(C)/35158/2022   | MP                                                   |                              | 14001/2026 |
| 154 | D-WP(C)/37348/2025 | DR.DEBABRATA RATH                                    | SATYA RANJAN PATI            |            |
|     | WP(C)/26106/2025   | MP                                                   |                              | 14002/2026 |
| 155 | D-WP(C)/34152/2026 | RAMESH CHANDRA SETHI                                 | PABITRA KUMAR DUTTA          |            |
|     | WP(C)/ /           | MP                                                   |                              | 14003/2026 |
| 156 | D-WP(C)/16047/2026 | BIKRAM SAMAL                                         |                              |            |
|     | WP(C)/14040/2026   | MP                                                   |                              | 14004/2026 |
| 157 | D-WP(C)/34160/2026 | RITIKA ISPAT PRIVATE LTD.,SUNDERGARH                 | BHABANI PRASAD MOHANTY       |            |
|     | WP(C)/ /           | MP                                                   |                              | 14005/2026 |
| 158 | D-WP(C)/34168/2026 | DEBASHIS PANDA                                       | ASUTOSH ROUT                 |            |
|     | WP(C)/ /           | MP                                                   |                              | 14006/2026 |
| 159 | D-WP(C)/33771/2026 | SUKANTI BEHERA                                       | NIRANJAN PANDA               |            |
|     | WP(C)/ /           | MP                                                   |                              | 14007/2026 |
| 160 | D-WP(C)/34181/2026 | PRAFULLA KUMAR BIDHAR                                | SPANDAN SRICHANDAN           |            |
|     | WP(C)/ /           | MP                                                   |                              | 14008/2026 |
| 161 | D-WP(C)/34180/2026 | PRAFULLA KUMAR BIDHAR                                | SPANDAN SRICHANDAN           |            |
|     | WP(C)/ /           | MP                                                   |                              | 14009/2026 |
| 162 | D-WP(C)/34184/2026 | FAKIR MOHAN SATHUA                                   | SAMARENDRA MOHANTY           |            |
|     | WP(C)/ /           | MP                                                   |                              | 14010/2026 |
| 163 | D-WP(C)/19587/2014 | TAPAN KUMAR JENA                                     |                              |            |
|     | WP(C)/19587/2014   | MP                                                   |                              | 14011/2026 |
| 164 | D-WP(C)/19587/2014 | TAPAN KUMAR JENA                                     |                              |            |
|     | WP(C)/19587/2014   | MP                                                   |                              | 14012/2026 |
| 165 | D-WP(C)/20126/2026 | BIBHUTI BHUSAN PATTANAYAK                            | NARAYAN PRASAD PARIJA        |            |
|     | WP(C)/16017/2026   | MP                                                   |                              | 14013/2026 |
| 166 | D-WP(C)/34187/2026 | PAPU NAYAK                                           | NIHAL RATH                   |            |
|     | WP(C)/23589/2026   | MP                                                   |                              | 14014/2026 |
| 167 | D-WP(C)/34188/2026 | K.NAYA REDDY                                         | NIHAL RATH                   |            |
|     | WP(C)/23599/2026   | MP                                                   |                              | 14015/2026 |
| 168 | D-WP(C)/34189/2026 | BIKASH XAXA                                          | RABI NARAYAN BEHERA          |            |
|     | WP(C)/ /           | MP                                                   |                              | 14016/2026 |
| 169 | D-WP(C)/34190/2026 | ABHIRAM CARETAKING AND EXPERT SERVICES, HANUMANESWAR |                              |            |
|     | WP(C)/ /           | MP                                                   |                              | 14017/2026 |
| 170 | D-WP(C)/34183/2026 | PRASANNA KUMAR PATTANAYAK                            | PRAMODA KUMAR DASH           |            |
|     | WP(C)/ /           | MP                                                   |                              | 14018/2026 |
| 171 | D-WP(C)/34191/2026 | M/S.BHARAT SANCHAR NIGAM LTD., CUTTACK               | TRIPATHI KISHORE HARICHANDAN |            |
|     | WP(C)/ /           | MP                                                   |                              | 14019/2026 |
| 172 | D-WP(C)/19493/2026 | KIRAN PROJECTS PVT.LTD.,CUTTACK                      | ANKIT MUKHERJI               |            |
|     | WP(C)/13821/2026   | MP                                                   |                              | 14020/2026 |
| 173 | D-WP(C)/34194/2026 | SITARAM SAHU                                         | BISWABIHARI MOHANTY          |            |
|     | WP(C)/ /           | MP                                                   |                              | 14021/2026 |
| 174 | D-WP(C)/34196/2026 | M/S.MAA TRADERS, DHENKANAL                           | NIHAR RANJAN MOHANTY         |            |
|     | WP(C)/ /           | MP                                                   |                              | 14022/2026 |
| 175 | D-WP(C)/34197/2026 | UNION OF INDIA                                       | RUPESH KUMAR KANUNGO         |            |
|     | WP(C)/ /           | MP                                                   |                              | 14023/2026 |
| 176 | D-WP(C)/9512/2026  | ANUPAMA SAHU                                         | AJAYA KUMAR SETHY            |            |
|     | WP(C)/7301/2026    | MP                                                   |                              | 14024/2026 |
| 177 | D-WP(C)/34198/2026 | RAM RANJAN PARIDA                                    | BISWABIHARI MOHANTY          |            |
|     | WP(C)/ /           | MP                                                   |                              | 14025/2026 |
| 178 | D-WP(C)/30139/2026 | RANJAN KUMAR SAHOO                                   |                              |            |
|     | WP(C)/20873/2026   | MP                                                   |                              | 14026/2026 |
| 179 | D-WP(C)/34200/2026 | NILACHAL SARASWATA SANGHA, PURI                      | SASWATI SOUMYA SAHU          |            |
|     | WP(C)/ /           | MP                                                   |                              | 14027/2026 |
| 180 | D-WP(C)/49184/2025 | DURGA PRASAD DASH                                    | ATUL TRIPATHY                |            |
|     | WP(C)/34087/2025   | MP                                                   |                              | 14028/2026 |
| 181 | D-WP(C)/28129/2026 | SULU SWAIN                                           | PURNA CHANDRA DAS            |            |
|     | WP(C)/20152/2026   | MP                                                   |                              | 14029/2026 |
| 182 | D-WP(C)/34214/2026 | GOLAPIPLLI APANA @ G.APPANA                          | ASHOK DAS                    |            |
|     | WP(C)/ /           | MP                                                   |                              | 14030/2026 |
| 183 | D-WP(C)/34220/2026 | SUJATA MOHAPATRA                                     | SUDHIR KUMAR MALLICK         |            |
|     | WP(C)/ /           | MP                                                   |                              | 14031/2026 |

|     |                                        |                                            |                           |            |
|-----|----------------------------------------|--------------------------------------------|---------------------------|------------|
| 184 | D-WP(C)/34228/2026<br>WP(C)/ /         | SUBASH CHANDRA BISWAL<br>MP                | BRUNDABAN ROUT            | 14032/2026 |
| 185 | D-WP(C)/34215/2026<br>WP(C)/ /         | PURNACHANDRA NAYAK<br>MP                   | SARATHI JYOTI MOHANTY     | 14033/2026 |
| 186 | D-WP(C)/34232/2026<br>WP(C)/ /         | M/S.HOTEL LUCKY AREADE CHILY HOTEL<br>MP   | ANIL MONSINGH SALESWAR    | 14034/2026 |
| 187 | D-WP(C)/31389/2026<br>WP(C)/21756/2026 | PANDIT NILAKANTHA UTKAL ACADEMY<br>MP      | PRAMOD KISHORE CHINTRAPUR | 14035/2026 |
| 188 | D-WP(C)/34241/2026<br>WP(C)/ /         | KESHABA ROHIDAS<br>MP                      | SUNIL KUMAR PANDA         | 14036/2026 |
| 189 | D-WP(C)/34218/2026<br>WP(C)/ /         | PRATIMA JENA<br>MP                         | JAMINI KANTA BHUYAN       | 14037/2026 |
| 190 | D-WP(C)/20328/2026<br>WP(C)/15467/2026 | RANJIT KUMAR RAY @ RANAJIT KUMAR<br>MP     | RANTHA SARATHI DAS        | 14039/2026 |
| 191 | D-WP(C)/25355/2021<br>WP(C)/25355/2021 | DR. SURESH CHANDRA MISRA<br>MP             | BANSHIDHAR BAUG           | 14041/2026 |
| 192 | D-WP(C)/34268/2026<br>WP(C)/ /         | NANDI KISHOR SAHU<br>MP                    | NIRANJAN BISWAL           | 14042/2026 |
| 193 | D-WP(C)/34225/2026<br>WP(C)/ /         | KALIPADA BADI<br>MP                        | ANJAN KUMAR BISWAL        | 14043/2026 |
| 194 | D-WP(C)/34271/2026<br>WP(C)/ /         | PREMANANDA MAHALING<br>MP                  | NIRANJAN BISWAL           | 14044/2026 |
| 195 | D-WP(C)/34276/2026<br>WP(C)/ /         | ANANDA CHANDRA PATRA<br>MP                 | NIRANJAN BISWAL           | 14045/2026 |
| 196 | D-WP(C)/34281/2026<br>WP(C)/ /         | AKSHYA KUMAR DALAI<br>MP                   | NIRANJAN BISWAL           | 14046/2026 |
| 197 | D-WP(C)/34287/2026<br>WP(C)/ /         | RANJAN KUMAR MOHANTY<br>MP                 | SAROJA KANTA SAMAL        | 14047/2026 |
| 198 | D-WP(C)/34289/2026<br>WP(C)/ /         | KAILASH CHANDRA NAYAK<br>MP                | SUDEEPTA KUMAR SINGH      | 14048/2026 |
| 199 | D-WP(C)/34300/2026<br>WP(C)/ /         | PRANGYA PARAMITA PRADHAN<br>MP             | PRONoy MOHANTY            | 14049/2026 |
| 200 | D-WP(C)/34296/2026<br>WP(C)/ /         | M/S KALINGA VIKASH, CUTTACK<br>MP          | SAMIR KUMAR MISHRA        | 14050/2026 |
| 201 | D-WP(C)/34309/2026<br>WP(C)/ /         | NILANCHAL BADATYA<br>MP                    | RAMESH CHANDRA SWAIN      | 14051/2026 |
| 202 | D-WP(C)/34292/2026<br>WP(C)/ /         | RUPAK KUMAR GANTAYAT<br>MP                 | SATYABRATA MOHANTY (1)    | 14052/2026 |
| 203 | D-WP(C)/34320/2026<br>WP(C)/ /         | HRUDANANDA JENA<br>MP                      | KUNAL KUMAR SWAIN         | 14053/2026 |
| 204 | D-WP(C)/34326/2026<br>WP(C)/ /         | ALOK KUMAR PUROHIT<br>MP                   | KUNAL KUMAR SWAIN         | 14054/2026 |
| 205 | D-WP(C)/34327/2026<br>WP(C)/ /         | PRADEEP PATRA<br>MP                        | SHIVSANKAR MOHANTY        | 14055/2026 |
| 206 | D-WP(C)/34329/2026<br>WP(C)/ /         | CENTRAL PROVIDENT FUND COMMISSIONER,<br>MP | SHIVSANKAR PADHY          | 14056/2026 |
| 207 | D-WP(C)/34333/2026<br>WP(C)/ /         | SACHIDANANDA BEHERA<br>MP                  | KUNAL KUMAR SWAIN         | 14057/2026 |
| 208 | D-WP(C)/24699/2024<br>WP(C)/14250/2024 | BHASKAR CHANDRA PATRA<br>MP                |                           | 14058/2026 |
| 209 | D-WP(C)/28207/2026<br>WP(C)/21239/2026 | SURENDRA DASH<br>MP                        | DURGA PRASAD PATTANAIK    | 14059/2026 |
| 210 | D-WP(C)/34343/2026<br>WP(C)/ /         | TULARAM NAIK<br>MP                         | RUDRA NARAYAN PARIJA      | 14060/2026 |
| 211 | D-WP(C)/42459/2025<br>WP(C)/29936/2025 | CHANDRABATI NAIK<br>MP                     | ABHAYA KUMAR SHARMA       | 14061/2026 |
| 212 | D-WP(C)/32608/2026<br>WP(C)/ /         | M/S.KRISHNA HOLDINGS, SUNDERGARH<br>MP     | SWAYAMJIT ROUT            | 14062/2026 |
| 213 | D-WP(C)/34349/2026<br>WP(C)/ /         | TANAY KUMAR NANDI<br>MP                    | LAXMIKANTA MOHANTY        | 14063/2026 |
| 214 | D-WP(C)/34299/2026<br>WP(C)/ /         | GULMAKI DALWAZI<br>MP                      | SUKANTA KUMAR DALAI       | 14064/2026 |
| 215 | D-WP(C)/34351/2026                     | NUVOCO VISTAS CORPORATION LTD.,<br>MP      | MSM KUMAR ACHARYA         |            |

|     |                    |                         |                          |            |
|-----|--------------------|-------------------------|--------------------------|------------|
|     | WP(C)/ /           | MP                      |                          | 14065/2026 |
| 216 | D-WP(C)/34356/2026 | LAXMIDHARA PATI         | KABIRAJ PRADHAN          |            |
|     | WP(C)/ /           | MP                      |                          | 14066/2026 |
| 217 | D-WP(C)/34354/2026 | ANUPAMA BHOI            | PRASANTA KUMAR SATAPATHY |            |
|     | WP(C)/ /           | MP                      |                          | 14067/2026 |
| 218 | D-WP(C)/34369/2026 | PRADIPTA CHANDRA SAHOO  | HRUDANANDA MOHAPATRA     |            |
|     | WP(C)/ /           | MP                      |                          | 14068/2026 |
| 219 | D-WP(C)/34368/2026 | ROJALIN SAHOO           | ROHIT RANJAN RAY         |            |
|     | WP(C)/ /           | MP                      |                          | 14069/2026 |
| 220 | D-WP(C)/34304/2026 | BIJAYINI DANI           | JYOTI RANJAN DEO         |            |
|     | WP(C)/ /           | MP                      |                          | 14070/2026 |
| 221 | D-WP(C)/34373/2026 | SIDDHARTHA PATTNAIK     | PRITISH MOHAPATRA        |            |
|     | WP(C)/ /           | MP                      |                          | 14071/2026 |
| 222 | D-WP(C)/34376/2026 | RAMESH CHANDRA NAYAK    | SUBHADUTTA ROUSTRAY      |            |
|     | WP(C)/ /           | MP                      |                          | 14072/2026 |
| 223 | D-WP(C)/34375/2026 | NIRUPAMA BEHERA         | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14073/2026 |
| 224 | D-WP(C)/34378/2026 | SANTOSH KUMAR DASH      | SUBHADUTTA ROUSTRAY      |            |
|     | WP(C)/ /           | MP                      |                          | 14074/2026 |
| 225 | D-WP(C)/34381/2026 | DAITARI NAYAK           | SAMIR KUMAR MISHRA       |            |
|     | WP(C)/ /           | MP                      |                          | 14075/2026 |
| 226 | D-WP(C)/34379/2026 | BILASINI BEHERA         | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14076/2026 |
| 227 | D-WP(C)/34305/2026 | BASANTI HARIJAN         | MANORANJAN PADHY         |            |
|     | WP(C)/ /           | MP                      |                          | 14077/2026 |
| 228 | D-WP(C)/34383/2026 | LILI NAIK               | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14078/2026 |
| 229 | D-WP(C)/34384/2026 | SOUBHAGYA CHANDRA LENKA | SUBHADUTTA ROUSTRAY      |            |
|     | WP(C)/ /           | MP                      |                          | 14079/2026 |
| 230 | D-WP(C)/34380/2026 | GOBINDA CHARAN NAYAK    | SAMIR KUMAR MISHRA       |            |
|     | WP(C)/ /           | MP                      |                          | 14080/2026 |
| 231 | D-WP(C)/34385/2026 | KESHAB CHANDRA SHADANGI | BIDYADHAR MANSING        |            |
|     | WP(C)/ /           | MP                      |                          | 14081/2026 |
| 232 | D-WP(C)/34389/2026 | MANASINEE SAHOO         | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14082/2026 |
| 233 | D-WP(C)/34391/2026 | MAMATA RANI DAS         | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14083/2026 |
| 234 | D-WP(C)/34307/2026 | DIPTI GANDA             | MANORANJAN PADHY         |            |
|     | WP(C)/ /           | MP                      |                          | 14084/2026 |
| 235 | D-WP(C)/34392/2026 | LAXMI SAHOO             | NIKUNJA KUMAR ROUT       |            |
|     | WP(C)/ /           | MP                      |                          | 14085/2026 |